

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 01.04.2024 TO 15.04.2024****PETITION , APPLICATIONS , ADDITIONAL DOCS**

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	3/5/2023	Company Petition IB (IBC)	710102041072023		VISHWA PRABHA JAIN VS CANARA BANK AND ORS.	Section 94(1)	4/4/2024	please upload single petition pagination missed in book marking according to the index OCR missed index missed need to sign on every page of application need to true copy on every page of annexure welfare missed @ 25 rs	SHANKARI MISHRA
2	7/6/2023	Company Appeal(Companies Act)	710102051252023		VISHWA PRABHA JAIN VS CANARA BANK AND ORS.	Sec 252 (1)	15/04/2024	kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@incometax.gov.in online portal respondent no 2 detail missed stk 7 translation (kindly upload final petition) contact to registry	AVNISH SHARMA
3	27/07/2023	Company Appeal(Companies Act)	710102065822023		VISHWA PRABHA JAIN VS CANARA BANK AND ORS.	Sec 252 (1)	15/04/2024	All PDF merge and upload final PDF contact to registry book marking numbering missed	AVNISH SHARMA
4	14/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102079802023		NIVAYA ASL PRIVATE LIMITED VS CANARA BANK AND ORS.	Sec. 230-232, Sec 234	3/4/2024	index missed all pdf merge and upload final pdf and file not proper all company master data missed and all company MOA And AOA missed and all company auditor report missed scheme missed and valuation report missed vaklatnama missed shareholder affidavit missed (please upload final pdf and remove extra pdf)	Divay Arora
5	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	4/4/2024	BookMarking pagination missed according to the index	TAPLEGAL
6	15/11/2023	Company Appeal(Companies Act)	710102098562023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	Sec 252 (3)	10/4/2024	,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed bookmarking are mandatory petition every page not sign	ABHINAV KUMAR PANDEY
7	22/11/2023	Company Petition IB (IBC)	710102100682023		SHAMSHER BAHADUR SINGH VS SANKALP BUILDWELL PRIVATE LIMITED	Application under any other provisions- IBC	4/4/2024	case type wrong need to application for case type	VARSHA

8	12/12/2023	Company Petition (Companies Act)	710102105852023		S A A STAINLESS STEEL PRIVATE LIMITED VS ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	15/04/2024	brief synopsis missed date missed in vakaltnama	SHOBHAN
9	7/1/2024	Company Petition (Companies Act)	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	4/4/2024	bookmarking are mandatory .pdf not proper uploaded	Binod Kumar
10	9/1/2024	Company Petition (Companies Act)	710102002762024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/4/2024	book marking numbering missed	Saral
11	2/1/2024	Company Appeal(Companies Act)	710102000302024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec 252 (1) - By Government Body	2/4/2024	Book marking mandatory	PUNEET
12	2/1/2024	Company Appeal(Companies Act)	710102000312024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec 252 (1) - By Government Body	2/4/2024	Book marking mandatory	PUNEET
13	19/01/2024	CA(A) Merger and Amalgamation(Compa nies Act)	710102007472024		JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
14	19/01/2024	CA(A) Merger and Amalgamation(Compa nies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

15	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
16	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRA TECH PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
17	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
18	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

19	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008552024		MAKAMS INDUSTRIES PRIVATE LIMITED VS NA	Sec. 230-232, Sec 234	10/4/2024	OCR missing	PRASANT
20	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
21	23/01/2024	Company Petition IB (IBC)	710102008602024		RITU RASTOGI VS M/S. NOIDA MEDICARE CENTRE LIMITED	Application under any other provisions- IBC	5/4/2024	case type wrong please check you need to file application	RITU
22	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024		JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
23	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

24	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory 2 volume missed	Shashank Agarwal
25	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
26	25/01/2024	Company Appeal(Companies Act)	710102009302024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (3)	1/4/2024	income tax service missed 124-125,134 english translation missed 3rs court fee and 25rs welfare missed counsel address and mobile no, email id missed in index and other	NEERAJ PARMAR
27	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

28	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
29	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
30	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
31	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc.	Shashank Agarwal

32	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
33	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
34	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
35	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal

36	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	4/4/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
37	10/2/2024	Company Petition IB (IBC)	710102013572024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. SUSHIL KUMAR SHARMA	Section 95(1)	4/4/2024	Pg-116,126 not clear	Brijesh Kumar Tamber
38	10/2/2024	Company Petition IB (IBC)	710102013582024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS SH. PRAMOD CHAUDHARY	Section 95(1)	4/4/2024	Pg-116,126 not clear	Brijesh Kumar Tamber
39	9/2/2024	Company Petition (Companies Act)	710102013342024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES	Sec. 140(5)	3/4/2024	Moa and Aoa missed	sfionclt
40	10/2/2024	Company Petition IB (IBC)	710102013542024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. SHADAB KHAN	Section 95(1)	4/4/2024	Pg-114,124 not clear	Brijesh Kumar Tamber
41	9/2/2024	Company Appeal(Companies Act)	710102013452024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. SHADAB KHAN	Sec 252 (3)	10/4/2024	counsel detail missed in index	CS CHARU GUPTA
42	10/2/2024	Company Petition IB (IBC)	710102013552024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. TANWEER OBAID	Section 95(1)	4/4/2024	Pg-115,125 not clear	Brijesh Kumar Tamber
43	12/2/2024	Company Appeal(Companies Act)	710102014012024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. TANWEER OBAID	Sec 252 (3)	2/4/2024		CHERRY

44	7/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102012632024		FYBROS MODDULAR PRIVATE LIMITED VS NA	Sub-section (I) of section 230	1/4/2024	bookmarking are mandatory	CHERRY
45	21/02/2024	Company Petition IB (IBC)	710102016372024		MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED VS NA	IBC Section 59	4/4/2024	counsel detail incomplete after index and need to every where, memo party missed Pg-49,54 need to translate please delete previous documents book marking missed according to index	Shankar Viswanathan
46	20/02/2024	Company Petition IB (IBC)	710102015972024		COLDWATER VENEER INC VS AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	4/4/2024	Pg-16,27,28,29,30,44,45,58 to 63,64 cut not clear please mention true type copy from to where	Vinayak
47	21/02/2024	Company Petition IB (IBC)	710102016472024		SREI EQUIPMENT FINANCE LIMITED VS VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	5/4/2024	master data not found need to true copy sign on every page annexure	Ashutosh Kumar Shukla
48	20/02/2024	Company Petition IB (IBC)	710102016102024		SUNLIGHT FUELS PRIVATE LIMITED VS VICTOR BUILDWEL PRIVATE LIMITED	IBC Section 59	3/4/2024	Book marking missed according to index reminder 2	Ashutosh Kumar Shukla
49	23/02/2024	Company Petition IB (IBC)	710102017022024		DEEPAK MANGLA VS VICTOR BUILDWEL PRIVATE LIMITED	Section 94(1)	5/4/2024	volume wise index missed need to sign on every page of application double pagination not allowed need to true copy sign on every page Pg-286,322,324,333,340,341 to 349,354,367,368,370,372,392, 413,414 not clear reminder 3	MRINAL HARSH VARDHAN
50	23/02/2024	Company Petition IB (IBC)	710102017092024		KESHAV KUMAR VS VICTOR BUILDWEL PRIVATE LIMITED	Section 94(1)	4/4/2024	book marking missed according to index OCR missed need to sign on every page of application need to true copy sign on every page Pg-44,46,62 not clear double pagination not allowed	MRINAL HARSH VARDHAN
51	26/02/2024	Company Petition IB (IBC)	710102017372024		MRS.RAJKUMARI GUPTA VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	IBC Under Sec 9	4/4/2024	wrong jurisdiction reminder 2	VIJAYESH ATRE
52	28/02/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102018062024		KAPITAL KRAFT FINANCIAL SERVICES LIMITED VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/4/2024	5rs welfare missed	AMAR GOPAL GAMBHIR
53	1/3/2024	Company Petition IB (IBC)	710102019012024		ABHIJEET JAIN VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	IBC Section 59	5/4/2024	memo party missed in index and in application	saurav jain

54	10/3/2024	Contempt Petition (IBC)	710102021402024		VINOD KHANNA VS SHYAM ARORA	Rule 11 of NCLT, 2016	4/4/2024	" section wrong in pdf vakalatnama missed reminder 3 "	Vinod Khanna
55	8/3/2024	Intervention Petition (IBC)	710102021012024		GAUTAM BHAGAT VS KPG INTERNATIONAL PRIVATE LIMITED	Sec 60(5)	15/04/2024	case type wrong as per prayer file in intervention petition contact to registry	Akshaya
56	8/3/2024	Transfer Petition (IBC)	710102021042024		JAYESH NATVARLAL SANGHRAJKA VS COMMITTEE OF CREDITORS OF AADITRI) CONSTRUCTIONS PRIVATE LIMITED & ANR.	Rule16(d),NCLT Rules,2016 IBC	5/4/2024	please choose case type Transfer Application in the portal (IBC)	Amir
57	11/3/2024	Company Petition IB (IBC)	710102021492024		ZHUZOOR INFRATECH PRIVATE LIMITED VS DEEPAK BUILDERS & ENGINEERS INDIA LIMITED	IBC Under Sec 9	10/4/2024	Pg-156,157,164 blur reply missed for notice as per adv	Varun Chopra
58	8/3/2024	Intervention Petition(Companies Act)	710102020852024		MEENU GUPTA VS M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.	Sec 424 (3)	4/4/2024	section wrong	ANGAD MEHTA
59	8/3/2024	Intervention Petition (IBC)	710102021032024		MANOJ KUMAR VS KPG INTERNATIONAL PRIVATE LIMITED	Sec 60(5)	13/04/2024	case type wrong as per prayer file in intervention petition contact to registry	Akshaya
60	12/3/2024	Company Petition IB (IBC)	710102022092024		A P SECURITAS PRIVATE LIMITED VS GENESIS GAS SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	10/4/2024	list of date and event missed	YOGESH KUMAR JAGIA
61	12/3/2024	Company Petition IB (IBC)	710102022302024		ANIL PURI VS GENESIS GAS SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	4/4/2024	Pg-65,66,67,79not clear IRP certificate missed	YOGESH KUMAR JAGIA
62	13/03/2024	Company Petition (Companies Act)	710102022602024		ROHIT MADHUR (SHAREHOLDER) VS CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	1/4/2024	synopsis missed 130-152,231-235 page not clear master data missed 1rs court fee missed in vakaltnama	SAMEER
63	13/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102022672024		ASHA DEALCOM PRIVATE LIMITED VS CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 230-232, Sec 234	1/4/2024	bookmarking are mandatory wrong numbering master index missed and volume wise index missed etc section not show	Sanjay
64	14/03/2024	Company Petition IB (IBC)	710102022822024		ATHAR ZIA VS CUTTING EDGE DIGITAL PRIVATE LIMITED	Section 94(1)	5/4/2024	need to sign on every page of application court fee and welfare missed OCR missed Pg-189,190,191,192,193,194, cut	SATISH
65	15/03/2024	Company Petition IB (IBC)	710102022952024		LALIT MOHAN VS LALIT MOHAN	Section 94(1)	5/4/2024	OCR missed its compulsory	MOHIT CHAUDHARY

66	14/03/2024	Company Petition IB (IBC)	710102022852024		INDIAN OVERSEAS BANK VS VARAHI DIAMONDS AND FINANCE LIMITED	IBC under Sec 7	12/4/2024	pg- 98,99,114,119,142,150,160,164,165,166,171,189,190,191,192,195,209,230,232,234,235,238,252,259,260,261,350,606,633,635,637,640,641,642,643,665,670,671,672,676,677,678680,681,687,696,698,705,707,709,710,720,742,747,751,755,896,897,900,904,905,906,916,929,930,935,936,940,961,1128,1129,1132,1135,1136,1138,1180,1186,1285,1333,1366,1383,1385,1386,1389,1532,1545,1548,1616,1726 not clear 761, double pagination not allowed reminder /3	Areness
67	16/03/2024	Company Appeal(Companies Act)	710102023232024		INDIAN OVERSEAS BANK VS VARAHI DIAMONDS AND FINANCE LIMITED	Sec 252 (1) - By Government Body	1/4/2024	date missed in vakaltnama	Shlokchandra
68	18/03/2024	Company Petition IB (IBC)	710102023612024		DEEPINDER SINGH BEDI (RETD) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	5/4/2024	please in the Petitioner name and delete from Respondent name book marking not properly with the according to the index need to sign every page of application need to true copy of every page in the annexure Pg-31 to 35,148, blur Pg- 67,155,157,160,162,164,166,168172,174,176,265,266,302,392 to 402,345 to 436 not clear	JOBY P VARGHESE
69	18/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102023692024		M/S ESHAN FINANCIAL SERVICES PRIVATE LIMITED VS NA	Sub-section (I) of section 230	15/04/2024	kindly remove respondent detail and add petitioner	APOORV
70	16/03/2024	Company Petition IB (IBC)	710102023282024		ELERO MOTORS AND CONTROLS PRIVATE LIMITED VS NA	IBC Section 59	5/4/2024	memo party missed	NEERAJ PARMAR
71	19/03/2024	Company Petition IB (IBC)	710102023812024		CENTRAL BANK OF INDIA VS MR PRAN NATH KHANNA	Section 95(1)	3/4/2024	pagination missed in book marking Pg-30 cut Pg-47,48,58 not clear court fee missed @ 3 rs double pagination missed	BINAY KUMAR MISHRA
72	18/03/2024	Company Petition IB (IBC)	710102023602024		LT.COL. HARDEEP SINGH BEDI (RETD) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	5/4/2024	please in the Petitioner name and delete from Respondent name book marking not properly with the according to the index need to sign every page of application need to true copy of every page in the annexure Pg-31 to 35,148, blur Pg- 67,155,157,160,162,164,166,168172,174,176,265,266,302,392 to 402,345 to 436 not clear	JOBY P VARGHESE

73	19/03/2024	Company Petition IB (IBC)	710102023832024		SH. SANJEEV TYAGI PROPRIETOR OF M/S MEENAL CONSTRUCTION VS DELHI INFRATECH LIMITED	IBC Under Sec 9	1/4/2024	Pg-27,33 not clear	Kartavya Mishra
74	19/03/2024	Company Petition (Companies Act)	710102024042024		POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/4/2024	Moa and Aoa missed	Kartikey
75	19/03/2024	Company Appeal(Companies Act)	710102024022024		POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec 252 (3)	15/04/2024	bookmarking numbering missed case type wrong memo of parties,brief synopsis and list of date missed petition every page not sign AoA missed master data missed vakalatnama missed	Pawan
76	19/03/2024	Company Appeal(Companies Act)	710102024052024		POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec 252 (3)	10/4/2024	89,101,112,113,121,125, page not clear CS sign missed in all details	SAHIVE ALAM KHAN
77	20/03/2024	Company Petition IB (IBC)	710102024152024		CHETAN STEELS PRIVATE LIMITED VS YSP HOTELS & RESORTS PRIVATE LIMITED	IBC Under Sec 10	3/4/2024	Pg-38,69,70,71, nor clear need to court fee @ 3 rs welfare @ 25	SANTOSH
78	19/03/2024	Company Petition IB (IBC)	710102024032024		JASPAL INTERNATIONAL FASHIONS PRIVATE LIMITED VS YSP HOTELS & RESORTS PRIVATE LIMITED	IBC Section 59	1/4/2024	voulme wise index missed pagination missed in book marking according to the index Pg-115 to 129,144 to 150,161,162 not clear date missed in vakalatnama vakalatnama not clear	ANUBHAV
79	21/03/2024	Company Petition IB (IBC)	710102024662024		CENTRAL BANK OF INDIA VS ASHOK VERMA	Section 95(1)	3/4/2024	pagination missed in book marking court fee missed @ 3 rs	BINAY KUMAR MISHRA
80	21/03/2024	Company Petition IB (IBC)	710102024932024		AGARWAL SANITATION VS RPS INFRASTRUCTURE LTD.	IBC Under Sec 9	15/04/2024	reply missed for demond notice reminder 2	Nitesh
81	21/03/2024	Company Petition IB (IBC)	710102025042024		ALTANOVA INDIA PRIVATE LIMITED VS JMD PRECISION EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	2/4/2024	master data missed BR missed	J SAGAR ASSOCIATES DELHI
82	21/03/2024	Company Petition IB (IBC)	710102024802024		ISANGO INDIA PRIVATE LIMITED VS JMD PRECISION EQUIPMENTS PRIVATE LIMITED	IBC Section 59	15/04/2024	book mraking missed according to the index OCR missed counsel detail missed after index please page no 2 list of date and events missed please remove extra index double pagination not allowed welfare @ 25 rs and court fee @ 3 rs missed date missed in vakalatnama	sanjay

91	23/03/2024	Company Petition IB (IBC)	710102025582024		RAJKALI INDUSTRIES LIMITED VS RANGAR BREWERIES LTD	IBC Under Sec 9	1/4/2024	book markinmg missed according to the index memo party missed list of date and events missed Pg-61,62,65,66,67,115 not clear welfare missed n@ 25 rs master data missed	UDAI CHANDANI
92	24/03/2024	Company Petition (Companies Act)	710102025642024		FEDERAL BANK LIMITED VS FEEDBACK INFRA PVT. LTD	Rule 11 of NCLT	1/4/2024	case type wrong and file not proper show	DIVAYA PRAKASH
93	26/03/2024	Company Petition (Companies Act)	710102025822024		OM PRAKASH KATHURIA VS A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	1/4/2024	321, english translation 276,278 page not clear	Ashutosh
94	22/03/2024	Intervention Petition (IBC)	710102025322024		JABALPUR MUNICIPAL CORPORATION VS A K FURNITURES PRIVATE LIMITED	Sec 60(5)	1/4/2024	pagination missed in book marking list of date and breif synopsis missed please fill all party in the portal from memo party Pg-9 in hindi court fee and welfare missed	ANAND BHUBAN SAHU
95	27/03/2024	Company Petition IB (IBC)	710102025932024		REC LIMITED VS POENA POWER DEVELOPMENT LIMITED	IBC under Sec 7	4/4/2024	Pg-859,901,902,940,1105 not clear	Prafful
96	22/03/2024	Company Petition IB (IBC)	710102025432024		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	1/4/2024	petition missed	SANGEETA BOHRA
97	26/03/2024	Company Appeal(Companies Act)	710102025692024		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	Sec 252 (1) - By Government Body	1/4/2024	bookmarking are mandatory proof of service missed and date missed in vakaltanama	PUNEET
98	26/03/2024	Company Petition IB (IBC)	710102025802024		CENTRAL BANK OF INDIA VS MAGNIFICO MINERALS PRIVATE LIMITED	IBC under Sec 7	3/4/2024	Book marking missed according to the index with pagination Pg-56,57 to 61,68,459,460,465,466 not clear	RAJESH
99	23/03/2024	CP(AA) Merger and Amalgamation(Compnies Act)	710102025562024		ABHIPRA TRADING PRIVATE LIMITED VS MAGNIFICO MINERALS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/4/2024	457-460,471-480 page not clear date missed in vakaltanama	Vikrant
100	25/03/2024	Company Petition IB (IBC)	710102025672024		BL ENGINEERING SOLUTIONS PRIVATE LIMITED VS MAGNIFICO MINERALS PRIVATE LIMITED	IBC Section 59	3/4/2024	Book marking missed according to the index Pg-46 to 53,63,121 to 123,171,172,173 not clear master data missed court fee and welfare missed	MOHIT
101	27/03/2024	CA(A) Merger and Amalgamation(Compnies Act)	710102025862024		GX GLASS SALES & SERVICES LIMITED VS MAGNIFICO MINERALS PRIVATE LIMITED	Sec. 230-232, Sec 234	12/4/2024	304-309,312-313,319,466-478,481-485 page not clear	Tanmay
102	23/03/2024	Company Petition IB (IBC)	710102025552024		RAJ TOMAR THROUGH HANS RAJ BHOGRA. RESOLUTION PROFESSIONAL VS PUNJAB NATIONAL BANK	Section 94(1)	3/4/2024	OCR missed Pg-47,49,53,54,56 to 70,115,not clear Pg-72 cut master data missed	Gaurav Joshi

110	28/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026282024		AYODHYA FINLEASE LIMITED VS MR VINOD JINDAL	Sec. 230-232, Sec 234	3/4/2024	some affidavit address haryana and notary delhi	SAMAKSH GOYAL
111	29/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026412024		BLUE JAY FINLEASE PRIVATE LIMITED VS MR VINOD JINDAL	Sub-section (I) of section 230	3/4/2024	43a-43c,179.262a,300,576,600-607 page not clear	Vaish Associates
112	29/03/2024	Company Petition IB (IBC)	710102026582024		GAURAV KANSAL VS SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	10/4/2024	Book marking missed with the pagination according to the index need to OCR in entire pdf Pg-49,67,120 not clear court fee missed @ 1 rs	PRANAV
113	29/03/2024	Company Petition (Companies Act)	710102026542024		ANANT INFRASOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2024	OCR and bookmarking are mandatory case type wrong affidavit address up and notary delhi 58,64-66,68-70,74,79,page not clear stk 7 missed income tax service missed	Avinya
114	29/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026752024		MEDIA VENTURES INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sub-section (I) of section 230	3/4/2024	page 15 counsel sign missed affidavit notary missed 80-91 page dim 3rs court fee and welfare 25rs missed	Afnaan
115	29/03/2024	Company Petition IB (IBC)	710102026672024		BIBHUTI BHUSHAN BISWAS AND ORS VS SAMYAK PROJECTS PRIVATE LIMITED	IBC under Sec 7	5/4/2024	pleas fill all party in the portal from memo party need to true copy sign on every page annexure Pg-52,215,219,227,231, in hindi Pg-279,283,285,294,300,303,304, 312,318,336,604 to 620,632,647 to 650,683,691,704 to 726,743 to 750 etc....., all pdf not clear OCR missed	Rachit
116	28/03/2024	Company Petition IB (IBC)	710102026242024		MERCY CORPS INDIA VS SAMYAK PROJECTS PRIVATE LIMITED	IBC Section 59	10/4/2024	Book marking missed with the pagination OCR missed Pg-33,45,91,92,100, not clear please both pdf	Alok Jain
117	28/03/2024	Company Petition IB (IBC)	710102026332024		BROWN BIRD ENTERPRISES PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	IBC Under Sec 10	13/04/2024	Book marking missed with the pagination according to the index need to sign on every page of application need to true copy sign on every page Form-2,Form-B,IRP certificate missed	VIVEK SARIN
118	29/03/2024	Contempt Petition (IBC)	710102026522024		DH LIMITED VS SPLENDOR LANDBASE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	case type wrong vakalatnama missed	Shlokchandra

143	1/4/2024	Company Petition IB (IBC)	710102027392024		CENTRAL BANK OF INDIA VS SHEFALI BANSAL	Section 95(1)	15/04/2024	Pg-43,47 not clear Pg-75 in hindi master data missed	BINAY KUMAR MISHRA
144	1/4/2024	Company Petition IB (IBC)	710102027322024		CENTRAL BANK OF INDIA VS SATVIK SHANKER TIWARI	Section 95(1)	15/04/2024	"pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed"	BINAY KUMAR MISHRA
145	1/4/2024	Company Petition IB (IBC)	710102027402024		CENTRAL BANK OF INDIA VS SURENDER KUMAR BANSAL	Section 95(1)	15/04/2024	"pagination missed in book marking "Pg-43,47 not clear Pg-75 in hindi master data missed" ticket not allowed on content of vakalatnama	BINAY KUMAR MISHRA
146	1/4/2024	Company Petition IB (IBC)	710102027232024		CENTRAL BANK OF INDIA VS KANDARP SHANKER TIWARI	Section 95(1)	15/04/2024	""pagination missed in book marking Pg-38,39 to 51 not clear master data missed""	BINAY KUMAR MISHRA
147	1/4/2024	Company Petition IB (IBC)	710102027292024		CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking Pg-38,39 to 51 not clear master data missed	BINAY KUMAR MISHRA
148	2/4/2024	Company Petition (Companies Act)	710102027602024		S O GAS PRODUCTS PVT LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	12/4/2024	case type wrong index numbering missed counsel sign missed in index and other side 25-29,33-34 page not clear Moa and Aoa missed master data missed stk 7 missed annexure every page sign and true copy missed kindly all pdf merge and upload final pdf income tax service missed	RANVEER SHARMA
149	4/4/2024	Company Petition IB (IBC)	710102028172024		VISTRA ITCL (INDIA) LIMITED VS MR. AYUSH GOEL	Section 95(1)	10/4/2024	counsel detail incomplete after master index, memo party, list of date events and brief synopsis, prayer, voulme-1,volume2,	KAUSTAV
150	3/4/2024	Company Petition IB (IBC)	710102027962024		KAVERI SALES CORPORATION THROUGH ITS PARTNER MR. MURARI LAL VS SURYA MILK PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	15/04/2024	need to true copy sign on every page of annexure	VAIBHAV TYAGI
151	2/4/2024	Company Appeal(Companies Act)	710102027732024		KAVERI SALES CORPORATION THROUGH ITS PARTNER MR. MURARI LAL VS SURYA MILK PRODUCTS PRIVATE LIMITED	Sec 252 (3)	10/4/2024	bookmarking are numbering missed 72 page not clear 89 not translation 79,81,83,,85,87,91 page translation pages not mentioned 10rs welfare missed in vakaltanama	Ashutosh

152	3/4/2024	Company Petition (Companies Act)	710102027952024		GREAT CITY DEVELOPERS PRIVATE LIMITED VS UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	bookmarking are mandatory kindly remove application and file separately petition not sign in every pages 102,149-153,156,157,339 page not clear and page cut 211-213,341-343 english page translation	shivam
153	3/4/2024	Company Petition IB (IBC)	710102028012024		MOHENDER AGGARWAL VS UJWAL PROPERTIES PRIVATE LIMITED	Section 94(1)	15/04/2024	Book marking missed according to the index with pagination OCR missed list of date events missed welfare @ 25 rs and court fee @ 3 rs missed	Raghav Kakkar
154	1/4/2024	Company Petition IB (IBC)	710102027532024		CANARA BANK VS MR.ASHOK TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking OCR missed pagination missed in index vakalatnama missed master data missed incomplete file	SRI & ASSOCIATES
155	2/4/2024	Company Petition IB (IBC)	710138027812024		M/S. BETON CONCRETE PRODUCTS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CS ANAGHA ANASINGARAJU VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR	Sec 60(5)	15/04/2024	wrong jurisdiction	AVINASH R KHANOLKAR
156	4/4/2024	Company Petition IB (IBC)	710102028252024		AMBICA ENCLAVE PRIVATE LIMITED VS PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need to mention true type copy from to where	ALOK
157	4/4/2024	Company Petition (Companies Act)	710102028262024		JITENDER KUMAR KHARBANDA VS NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15/04/2024	79-85 page cut	MOHIT CHAUDHARY
158	5/4/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102028552024		HT MOBILE SOLUTIONS LIMITED VS NEW METAL VISION PRIVATE LIMITED	Application under any other provisions	9/4/2024	case type wrong. section wrong. page no. 114,117,130 are not clear. ORC missing.	Tanmay
159	4/4/2024	Company Petition IB (IBC)	710102028162024		VISTRA ITCL (INDIA) LIMITED VS MRS. ANITA GOYAL	Section 95(1)	10/4/2024	"counsel detail incomplete after master index, memo party, list of date events and brief synopsis, prayer, volume-1,volume2, "	KAUSTAV

160	3/4/2024	Company Petition IB (IBC)	710102028202024		YES BANK LIMITED VS MR. GETAMBER ANAND	Section 95(1)	12/4/2024	master data missed for this Unmritha Infrastructure Development LLP need sign on application every page and true copy sign on every page of annexure pagination missed in book marking	V. Anush
161	4/4/2024	Company Petition (Companies Act)	710102028482024		LITE BITE FOODS PRIVATE LIMITED VS MR. GETAMBER ANAND	Sub-Section (1) Of Section 66.	15/04/2024	90-93 page not clear	Vaish Associates
162	4/4/2024	Company Petition (Companies Act)	710102028302024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS MR. GETAMBER ANAND	Sec. 271-273	15/04/2024	34-35,42-43,54,57,59,64,70,73,98,,99, etc some page cut	Palak Bhavsar
163	4/4/2024	Company Petition IB (IBC)	710102028122024		VERMMILLION COMMUNICATION PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	15/04/2024	Mobile no missed in Respondent name	Aditya
164	6/4/2024	Company Petition (Companies Act)	710102028962024		MR. RITESH SINGH VS ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 242(4)	15/04/2024	case type wrong and again checked file with proper objection	Sitikanth Nayak
165	8/4/2024	Company Petition (Companies Act)	710102029252024		DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	15/04/2024	bookmarking are mandatory index missed counsel sign missed in index and other side petition every page sign missed memo of parties,brief synopsis,list of date and event missed prayer not sign notary missed in affidavit MOa and Aoa missed master data missed vaklatnama missed proof of service missed file incomplete	Rahul Jain
166	11/4/2024	Company Petition (Companies Act)	710102030532024		FAST CARE INDIA PEST CONTROL PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	15/04/2024	case type wrong bookmarking are mandatory and OCR compulsory annexure pages sign and true copy missed	AMAN
167	12/4/2024	Company Petition (Companies Act)	710102030932024		DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR	Sec. 241(1),Sec. 242(4)	15/04/2024	due to payment section 242	Rahul Jain
168	6/4/2024	Company Petition IB (IBC)	710102029032024		SMRITI BHATIA VS BIRD AIRPORT HOTEL PRIVATE LIMITED	IBC under Sec 7	15/04/2024	pagination missed in book marking according to the index	Swapnil Gupta
169	11/4/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102030242024		WELLINGTON TRANSPORTATION PVT LTD VS BIRD AIRPORT HOTEL PRIVATE LIMITED	Rule 154, NCLT 2016	15/04/2024	case type wrong welfare @ 25 rs and court fee @ 3 rs missed	RANJANA ROY GAWAI

177	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	6/4/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory Many Times Reminder contact to registry	ABHISHEK
178	5/1/2024	Company Application(Companies Act)	710102001152024	COMPANY PETITION (COMPANIES ACT)/65(PB)2001	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	15/04/2024	memo of parties missed kindly checked prayer settlement deed are required every page sign missed in application vakaltnama missed	ASHISH
179	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	15/04/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing and order missing service missing contact to registry	Shivam
180	17/01/2024	Interlocutory Application (I.B.C)	710102007002024	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Application under any other provisions- IBC	13/04/2024	yogendra pal applicant detail fill online as per mop	Yogender Pal
181	24/01/2024	Interlocutory Application (I.B.C)	710102008982024	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	8/4/2024	section wrong. case type wrong Rs 3court fees missing in Vakalatnama. need every page sign and true copy in annexures. contact to registry	Anurag
182	3/2/2024	Interlocutory Application (I.B.C)	710102011632024	COMPANY PETITION IB (IBC)/22(PB)2018	DINESH KUMAR VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	8/4/2024	true copy missing on annexures. service not attach in first page of application plz remove counsel detail missing in prayer	PRAVEEN KUMAR
183	1/2/2024	Interlocutory Application (I.B.C)	710102011142024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 43(1) r/w Sec 44 (1)	15/04/2024	section wrong. vol 8,9 are not clear. page no. 2508 to 2522,2524 are not clear. contact to registry	Sanjay Bhatt
184	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	8/4/2024	OCR missing bookmarking as per index with page no remove service in front page of pdf true copy sign missing on annexures	PRAVEEN KUMAR

185	1/2/2024	Interlocutory Application (I.B.C)	710102011152024	COMPANY PETITION IB (IBC)/1083(PB)2018	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 66(1)	15/04/2024	section wrong online as per pdf vol 8,9 are not clear. page no. 2504,2505,2508 to 2521,2524,2525 are not clear. contact to registry	Sanjay Bhatt
186	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)2019	VARUN SHUTTERING STORE VS NICE PROJECT LIMITED	Sec 60(5)	3/4/2024	section change 60(5) page no 2 I.A. (IBC) PLAN NO. /2024 change with I.A. (IBC) NO. /2024 in all pdf	Aniruddha Deshmukh
187	8/2/2024	Restoration Application (IBC)	710102013052024	COMPANY PETITION IB (IBC)/358(ND)2018	RAVIKANT GUPTA VS NICE PROJECT LIMITED	Rule 11 of NCLT, 2016	13/04/2024	contact to registry	Shubhanshu Kuksal
188	9/2/2024	Interlocutory Application (I.B.C)	710102013482024	COMPANY PETITION IB (IBC)/1096(PB)2018	MAYA GUPTA VS NARESH KUMAR AGGARWAL	Sec 66(1)	10/4/2024	page no. 213,224,226 to 248,288,472 are not clear. relied page remove contact to helpdesk	Sandeep
189	11/2/2024	Interlocutory Application (I.B.C)	710102013902024	COMPANY PETITION IB (IBC)/470(ND)2019	PANKAJ NARANG VS NARESH KUMAR AGGARWAL	Rule 154 (1)	2/4/2024	fill all details in online portal. case type wrong. need every page mention bookmarking with page numbering.	Rakesh
190	12/2/2024	Interlocutory Application (I.B.C)	710102014242024	COMPANY PETITION IB (IBC)/607(PB)2022	VIKASH SHARMA RESOLUTION PROFESSIONAL OF ANKINEEDU MAGANTI VS NARESH KUMAR AGGARWAL	Section 95(1)	13/04/2024	fill all details in online portal. section mismatch in index or page no 7	Dhrupad
191	16/02/2024	Interlocutory Application (I.B.C)	710102015122024	COMPANY PETITION IB (IBC)/569(ND)2018	PARTHA SARATHY SARKAR VS MAYANK MEHTA	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	2/4/2024	contact to registry kindly this section 425 read with rule 11. section not mention in index contact to registry	Acharya Chandrashekhar J
192	10/2/2024	Interlocutory Application (I.B.C)	710102013502024	COMPANY PETITION IB (IBC)/739(PB)2022	RESOLUTION PROFESSIONAL VS MAYANK MEHTA	Application under any other provisions- IBC	8/4/2024	fill all details in online portal. need every page sign and true copy missing in annexures. CHANCHAL DUA name mention online portal or IA Portal	CHANCHAL
193	19/02/2024	Interlocutory Application (I.B.C)	710102015652024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS MAYANK MEHTA	Application under any other provisions- IBC	1/4/2024	wrong filing. filed in additional documents.	Kamall
194	23/02/2024	Interlocutory Application (I.B.C)	710102016842024	COMPANY PETITION IB (IBC)/22(PB)2018	REETA KAPOOR VS SANJAY KUMAR SINGH	Sec 60(5)	10/4/2024	Hindi pages mention English translate copy in pdf. 28 30 32 34 36 38 54 56 58 95 96 131 to 153 pages 40 42 44 46 48 50 52 60 62 64 66 68 70 72 74 76 78 80 82 84 86 not clear	Mayank Mittal
195	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL BANK	Sec 60(5)	15/04/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry	KARTIK SANDAL

196	23/02/2024	Interlocutory Application (I.B.C)	710102017062024	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	8/4/2024	OCR missing	PRAVEEN
197	27/02/2024	Interlocutory Application (I.B.C)	710102017892024	COMPANY PETITION IB (IBC)/239(PB)2023	SHRI. RAJAT JAIN AND ORS VS RAHEJA DEVELOPERS LIMITED	Sec 60(5)	15/04/2024	service missing contact to registry	kalpana chauhan
198	1/3/2024	Interlocutory Application (I.B.C)	710102019232024	COMPANY PETITION IB (IBC)/1059(ND)2018	AMIT BHATNAGAR VS M/S. SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	10/4/2024	affidavit address mismatch in notary. OCR missing contact to helpdesk	Jayaditya Gupta
199	29/02/2024	Restoration Application (IBC)	710102018822024	COMPANY PETITION IB (IBC)/1771(ND)2018	SAREEF AHMED VS MANISH GUPTA	Rule 11 of NCLT, 2016	15/04/2024	fill applicant respondent all details in online portal. restoration case no mention in index or page no 1 contact to registry	Aagam Jain
200	2/3/2024	Interlocutory Application (I.B.C)	710102019622024	COMPANY PETITION IB (IBC)/275(ND)2020	M/S. SAHYOG ENTERPRISES THROUGH ITS SOLE PROPRIETOR SHRI SOHAN LAL KHANDELWAL VS MR. GAURAV MISHRA RESOLUTION PROFESSIONAL OF M/S. ALCHEMIST LIMITED	Sec 60(5)	1/4/2024	counsel details missing in prayer.	ATUL SHARMA
201	6/3/2024	Interlocutory Application (I.B.C)	710102020482024	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH KUMAR GUPTA VS MR. KUNDAN GUPTA	Sec 60(5)	3/4/2024	case type wrong contact to registry	Akhilesh Kumar Gupta
202	5/3/2024	Restoration Application (IBC)	710102020302024	COMPANY PETITION IB (IBC)/202(PB)2017	AMARJEET SHARMA VS M.K. KHANDELWAL	Rule 11 of NCLT, 2016	3/4/2024	restoration IA no mismatch in index page no 7 or prayer	SOAYIB QURESHI
203	5/3/2024	Restoration Application (IBC)	710102020322024	COMPANY PETITION IB (IBC)/202(PB)2017	RAVI PRAKASH GOYAL VS MR. M.K. KHANDELWAL	Rule 11 of NCLT, 2016	4/4/2024	OCR NOT DONE	SOAYIB QURESHI
204	6/3/2024	Interlocutory Application (I.B.C)	710102020252024	COMPANY PETITION IB (IBC)/488(ND)2021	INTEC CAPITAL LIMITED VS CHITRESH LATHER	Application under any other provisions- IBC	10/4/2024	remove main case parties and added RP details in online portal. bookmarking compulsory as per index with page no's OCR missing	GOVIND
205	11/3/2024	Interlocutory Application (I.B.C)	710102021532024	COMPANY PETITION IB (IBC)/501(ND)2022	VIJENDER SHARMA VS CHITRESH LATHER	Sec 60(5)	13/04/2024	memo of parties missing. memo of mention in index.	Vijender Sharma
206	11/3/2024	Interlocutory Application (I.B.C)	710102021472024	COMPANY PETITION IB (IBC)/637(PB)2020	MOHD NAZIM KHAN VS MR. ARVIND MITTAL	Sec 60(5)	15/04/2024	remove advocate details in online portal and update phool devi OCR missing Vakalatnama missing contact to registry	MOHD NAZIM

207	13/03/2024	Company Appeal (IBC)	710102022372024	COMPANY PETITION IB (IBC)/900(ND)2020	CENTRAL BOARD OF TRUSTEES (EMPLOYEES PROVIDENT FUND ORGANISATION GURUGRAM (WEST) VS MR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	1/4/2024	wrong filing. case type wrong	Brijesh Kumar Tamber
208	13/03/2024	Interlocutory Application (I.B.C)	710102022482024	COMPANY PETITION IB (IBC)/447(ND)2017	M/S CALS REFINERIES LIMITED VS SPICE ENERGY PRIVATE LIMITED	Sec 60(5)	15/04/2024	OCR missing	Abhishek Anand
209	14/03/2024	Interlocutory Application (I.B.C)	710102022842024	COMPANY PETITION IB (IBC)/449(PB)2019	GULAB CHAND GUPTA VS ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	8/4/2024	affidavit address mismatch with notary	Purnima Saini
210	14/03/2024	Interlocutory Application (I.B.C)	710102022732024	COMPANY PETITION IB (IBC)/496(ND)2018	SANJEEV SANGAL VS M/S. APEX HEIGHTS PVT. LTD.	Application under any other provisions- IBC	15/04/2024	case type wrong contact to registry	SHREE PRAKASH SINHA
211	14/03/2024	Interlocutory Application (I.B.C)	710102022872024	COMPANY PETITION IB (IBC)/607(ND)2018	NARESH KUMAR BANSAL VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	10/4/2024	case type wrong contact to registry	Naresh
212	13/03/2024	Restoration Application (IBC)	710102022662024	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	3/4/2024	NCLT order missing restore application. contact to registry.	Mani Gupta
213	13/03/2024	Interlocutory Application (I.B.C)	710102022572024	COMPANY PETITION IB (IBC)/510(ND)2021	BANK OF BARODA VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Application under any other provisions- IBC	15/04/2024	section wrong. ticket put on blank side in vakalatnama.wrong filling	ADITYA GOEL
214	18/03/2024	Interlocutory Application (I.B.C)	710102023592024	COMPANY PETITION IB (IBC)/02(PB)2017	DR. JADISH PRASAD MISHRA VS M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	3/4/2024	need every page sign in pdf. proof of service missing. bookmarking compulsory with page numbering.	Sahil
215	18/03/2024	Interlocutory Application (I.B.C)	710102023572024	COMPANY PETITION IB (IBC)/598(ND)2022	RAHUL JINDAL VS SUDHIR KUMAR AWASTHI	Sec 60(5)	4/4/2024	case type wrong. section wrong. brief synopsis, date of events or vakalatnama missing	KARAN
216	16/03/2024	Interlocutory Application (I.B.C)	710102023202024	COMPANY PETITION IB (IBC)/204(ND)2021	SURBHI SHARMA & GAURAV KAUSHIK VS HITESH GOEL	Sec 60(5)	6/4/2024	page no. 23 to 36 are not clear.	Ishaan Garg
217	20/03/2024	Interlocutory Application (I.B.C)	710102024162024	COMPANY PETITION IB (IBC)/2552(ND)2019	SUNIL KUMAR SRIVASTWA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	15/04/2024	bookmarking compulsory as per index with page nos	Shagun Thakur

218	19/03/2024	Interlocutory Application (I.B.C)	710102024012024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	15/04/2024	section wrong online as per pdf change section in prayer	KK
219	20/03/2024	Interlocutory Application (I.B.C)	710102024172024	COMPANY PETITION IB (IBC)/2552(ND)2019	SANTOSH KUMAR SRIVASTAVA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/04/2024	bookmarking compulsory as per index with page nos	Shagun Thakur
220	20/03/2024	Interlocutory Application (I.B.C)	710102024252024	COMPANY PETITION IB (IBC)/1006(ND)2019	SKC INFRA TECH PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	15/04/2024	Pagination wrong in PDF Vakalatnama compulsory.	Mohit Seth
221	21/03/2024	Miscellaneous Application (IBC)	710102025022024	COMPANY PETITION IB (IBC)/509(ND)2023	LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS ARAVALI PRINTERS AND PUBLISHERS PRIVATE LIMITED	Application under any other provisions- IBC	1/4/2024	memo of parties missing. need every page sign in pdf. vakalatnama compulsory. case type wrong.	Lakshay Dhamija
222	21/03/2024	Interlocutory Application (I.B.C)	710102025132024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS ARAVALI PRINTERS AND PUBLISHERS PRIVATE LIMITED	Application under any other provisions- IBC	2/4/2024	bookmarking with page numbering.	Rajesh Kumar Gupta
223	21/03/2024	Interlocutory Application (I.B.C)	710102024852024	COMPANY PETITION IB (IBC)/792(ND)2022	SANDEEP KR BHATT VS RAMKESH BASHISHT	Application under any other provisions- IBC	15/04/2024	mention bookmarking with page numbering as per index	Kamal Deep Tyagi
224	22/03/2024	Interlocutory Application (I.B.C)	710102025272024	COMPANY PETITION IB (IBC)/532(ND)2023	KAPIL CHOUDHARY VS RAMKESH BASHISHT	Rule 154 (1)	15/04/2024	OCR missing.	Yogender Pal
225	21/03/2024	Interlocutory Application (I.B.C)	710102025142024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS RAMKESH BASHISHT	Application under any other provisions- IBC	1/4/2024	bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
226	21/03/2024	Interlocutory Application (I.B.C)	710102024812024	COMPANY PETITION IB (IBC)/790(ND)2022	SANDEEP KR BHATT VS KRISHAN PAL SINGH	Application under any other provisions- IBC	15/04/2024	mention bookmarking with page numbering as per index.	Kamal Deep Tyagi
227	22/03/2024	Interlocutory Application (I.B.C)	710102025212024	COMPANY PETITION IB (IBC)/531(ND)2023	AJAY KUMAR CHOUDHARY VS KRISHAN PAL SINGH	Rule 154 (1)	15/04/2024	OCR NOT DONE	Yogender Pal
228	26/03/2024	Interlocutory Application (I.B.C)	710102025812024	COMPANY PETITION IB (IBC)/83(PB)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS KRISHAN PAL SINGH	Sec 60(5)	3/4/2024	memo of parties missing. section wrong. counsel details incomplete in prayer. vakalatnama compulsory. OCR missing.	Shashwat Anand
229	22/03/2024	Interlocutory Application (I.B.C)	710102025292024	COMPANY PETITION IB (IBC)/802(ND)2022	SHAMSHER BHADHUR SINGH VS KRISHAN PAL SINGH	Application under any other provisions- IBC	15/04/2024	vol 1 separate missing. OCR missing. mention bookmarking according your index in vol 2	Shamsher Bahadur Singh

230	22/03/2024	Interlocutory Application (I.B.C)	710102025492024	COMPANY PETITION IB (IBC)/453(ND)2022	BIMAL KUMAR SHARMA VS ZAMBEZI BUILDERS PVT LTD	Application under any other provisions- IBC	15/04/2024	section wrong case type wrong contact to registry	Aparna
231	27/03/2024	Interlocutory Application (I.B.C)	710102025912024	COMPANY PETITION IB (IBC)/755(PB)2018	RAKESH RAWAT VS GANGA RAM AGARWAL (RESOLUTION PROFESSIONAL OF M/S PAL INFRASTRUCTURE AND DEVELOPERS PVT LTD.)	Sec 60(5)	15/04/2024	fill all details in online portal.	Yashvardhan Singh
232	22/03/2024	Interlocutory Application (I.B.C)	710102025262024	COMPANY PETITION IB (IBC)/498(ND)2023	B L KASHYAP AND SONS LIMITED VS SUPERTECH REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	welfare fees 25 or court fees 3 missing on vakalatnama	ANUBHA GOEL
233	23/03/2024	Interlocutory Application (I.B.C)	710102025542024	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS SUPERTECH REALTORS PRIVATE LIMITED	Sec 60(5)	3/4/2024	memo of parties missing.	Shashwat Parihar
234	22/03/2024	Interlocutory Application (I.B.C)	710102025512024	COMPANY PETITION IB (IBC)/860(ND)2020	M/S SURYA DEALTRADE PVT LTD VS M/S VIPUL LTD.	Sec 60(5)	15/04/2024	case type wrong. section wrong. nclt order missing. vakalatnama compulsory. contact to registry	Sandeep
235	27/03/2024	Interlocutory Application (I.B.C)	710102025972024	COMPANY PETITION IB (IBC)/2552(ND)2019	CHETAN KUMAR VS MR. PANKAJ NARANG	Sec 60(5)	5/4/2024	page no. 51,52,53 are cut. page no. 54 to 57 are not clear. OCR missing.	Dhrubajit Saikia
236	27/03/2024	Interlocutory Application (I.B.C)	710102025992024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	5/4/2024	page no. 16 to 26 are not clear. mention bookmarking with page numbering OCR missing.	Pawan Kumar Agrawal
237	27/03/2024	Interlocutory Application (I.B.C)	710102026102024	COMPANY PETITION IB (IBC)/390(PB)2023	HITESH GOEL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	5/4/2024	added all advocate sign vakalatnama.	Wamika
238	28/03/2024	Miscellaneous Application (IBC)	710102026292024	COMPANY PETITION IB (IBC)/775(ND)2022	TECHNOLOGY DEVELOPMENT BOARD VS VINAY RAI PERSONAL GUARANTOR THROUGH MR. PRABHAT RANJAN SINGH (RP)	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	8/4/2024	Case type wrong fill all details in online portal. memo of parties.	Ishaan
239	29/03/2024	Interlocutory Application (I.B.C)	710102026532024	COMPANY PETITION IB (IBC)/634(ND)2023	DH LIMITED VS SPLENDOR LANDBASE LIMITED	Rule 11 of NCLT, 2016	8/4/2024	memo party missing and section not mention in index and vakaltanama missing	RISHABH TOMAR
240	29/03/2024	Interlocutory Application (I.B.C)	710102026712024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SPLENDOR LANDBASE LIMITED	Application under any other provisions- IBC	12/4/2024	counsel sign missing in index and prayer. bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL

241	28/03/2024	Interlocutory Application (I.B.C)	710102026172024	COMPANY PETITION IB (IBC)/800(PB)2022	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE VS SPLENDOR LANDBASE LIMITED	Application under any other provisions- IBC	8/4/2024	section not mention. OCR missing.	RAJAT
242	29/03/2024	Interlocutory Application (I.B.C)	710102026502024	COMPANY PETITION IB (IBC)/79(ND)2022	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR ARJUN INDUSTRIES LIMITED VS SPLENDOR LANDBASE LIMITED	Application under any other provisions- IBC	10/4/2024	memo of parties missing. section wrong. due payment section 21. applicant sign missing in prayer. notary missing in affidavit. mention all advocate sign in vakalatnama. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. OCR missing. bookmarking compulsory with page numbering.	Aditya
243	29/03/2024	Interlocutory Application (I.B.C)	710102026702024	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA VS SPLENDOR LANDBASE LIMITED	Sec 60(5)	15/04/2024	OCR missing.	Sanjay Bhatt
244	29/03/2024	Interlocutory Application (I.B.C)	710102026682024	COMPANY PETITION IB (IBC)/1744(ND)2019	SURENDRA SINGH VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	12/4/2024	fill all details in online portal. memo of parties mismatch according your online portal. need every page true copy in annexure. page no. 50,51,57,58,59 to 66,74 are not clear. date and main case missing in vakalatnama. 1Rs court fee short in vakalatnama. mention bookmarking with page numbering.	RAHUL RANJAN
245	29/03/2024	Interlocutory Application (I.B.C)	710102026642024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/4/2024	page no. 36,46,47,75,78,80,84,85 are not clear. Hindi page mention English type copy in pdf. mention all advocate sign in vakalatnama. 25Rs welfare and 3Rs court missing in vakalatnama.	Deepak Singh
246	27/03/2024	Interlocutory Application (I.B.C)	710102026082024	COMPANY PETITION IB (IBC)/995(PB)2020	JALESH KUMAR GROVER INTERIM RESOLUTION PROFESSIONAL VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/4/2024	OCR missing. document not uploaded	ABHISHEK
247	29/03/2024	Interlocutory Application (I.B.C)	710102026512024	COMPANY PETITION IB (IBC)/1529(ND)2019	S. C. BHATIA VS PRABHAKAR KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	9/4/2024	page no. 13 are cut. page no. 12 to 19 OCR missing.	KARAMBIR

248	30/03/2024	Interlocutory Application (I.B.C)	710102026792024	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	12/4/2024	VOL 2,3,4,5,6 bookmarking wrong. mention NCLT headline in every vol. page no. 660 Hindi page mention English type copy in pdf. OCR missing.	Anwasha Dasgupta
249	28/03/2024	Interlocutory Application (I.B.C)	710102026112024	COMPANY PETITION IB (IBC)/110(ND)2023	ANIL KUMAR SINGHAL VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	10/4/2024	counsel details missing in memo of parties. bookmarking compulsory with page numbering. OCR missing.	Abhishek Parmar
250	28/03/2024	Interlocutory Application (I.B.C)	710102026352024	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	10/4/2024	counsel sign missing in index memo of parties and prayer. bookmarking compulsory with page numbering. OCR missing.	IRP SUNIL KUMAR AGRA
251	29/03/2024	Interlocutory Application (I.B.C)	710102026482024	COMPANY PETITION IB (IBC)/80(ND)2023	ANUP KUMAR VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Application under any other provisions- IBC	10/4/2024	application pdf not upload.	PARISH KUMAR
252	28/03/2024	Interlocutory Application (I.B.C)	710102026132024	COMPANY PETITION IB (IBC)/1529(ND)2019	A. K. BHATIA VS PRABHAKAR KUMAR RESOLUTION PROFESSIONAL (ORION DEVELOPERS AND INFRASTRUCTURE PVT. LTD.)	Sec 60(5)	9/4/2024	page no. 12 to 19 OCR missing.	KARAMBIR
253	28/03/2024	Interlocutory Application (I.B.C)	710102026152024	COMPANY PETITION IB (IBC)/1529(ND)2019	MANEESH BHATIA VS PRABHAKAR KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	9/4/2024	page no. 12 to 19 OCR missing.	KARAMBIR
254	28/03/2024	Interlocutory Application (I.B.C)	710102026362024		RP SUNIL KUMAR AGRAWAL VS PRABHAKAR KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	10/4/2024	main case missing. bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL

255	28/03/2024	Interlocutory Application (I.B.C)	710102026322024	COMPANY PETITION IB (IBC)/378(PB)2017	PALIKA TOWNS LLP VS MOSER BAER INDIA LIMITED	Sec 60(5)	10/4/2024	vakalatnama compulsory. mention bookmarking with page numbering.	Nistha Gupta
256	28/03/2024	Interlocutory Application (I.B.C)	710102026272024	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	section wrong choose rule 11 in online portal. vakalatnama compulsory. OCR missing.	KUNAL TANDON
257	28/03/2024	Interlocutory Application (I.B.C)	710102026302024	COMPANY PETITION IB (IBC)/933(PB)2019	IDBI BANK LTD VS SUBHASH KUMAR KUNDRA	Sec 60(5)	10/4/2024	memo of parties missing. date missing in vakalatnama. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. counsel details incomplete in prayer.	ARUN
258	28/03/2024	Interlocutory Application (I.B.C)	710102026342024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SUBHASH KUMAR KUNDRA	Application under any other provisions- IBC	10/4/2024	counsel sign missing in index and prayer. bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
259	29/03/2024	Interlocutory Application (I.B.C)	710102026492024	COMPANY PETITION IB (IBC)/81(ND)2023	ANUP KUMAR VS SUBHASH KUMAR KUNDRA	Application under any other provisions- IBC	10/4/2024	pdf not upload.	PARISH KUMAR
260	29/03/2024	Company Application(Companies Act)	710102026772024	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/67(ND)2023	TECHPARK MAINTENANCE SERVICES PRIVATE LIMITED VS SUBHASH KUMAR KUNDRA	Sec. 230-232 - Second Motion	15/04/2024	pdf not proper show	ASHOK
261	22/03/2024	Interlocutory Application (I.B.C)	710102025442024	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/67(ND)2023	PRABHAKAR KUMAR LIQUIDATOR OF SHREE RADHE METALIKS PRIVATE LIMITED VS SUBHASH KUMAR KUNDRA	Regulation 44(2), Liquidation process Regulation, 2016	1/4/2024	wrong jurisdiction. main case missing in online portal.	ISWAR
262	1/4/2024	Interlocutory Application (I.B.C)	710102027382024	COMPANY PETITION IB (IBC)/106(ND)2017	SSF PLASTICS INDIA PVT. LTD. VS ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	15/04/2024	memo of parties missing in index. page no. 28,33,91,92 mention English type in pdf. page no. 42,48,63,67,78,83 to 95 are not clear. mention bookmarking according your index with page numbering. OCR missing.	Ashok Kumar Mishra
263	30/03/2024	Interlocutory Application (I.B.C)	710102026982024	COMPANY PETITION IB (IBC)/1016(PB)2020	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED UNDER SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE VS IDEA BUILDERS PVT LTD	Sec 60(5)	9/4/2024	pdf not clear.	ABHISHEK

264	30/03/2024	Interlocutory Application (I.B.C)	710102026992024	COMPANY PETITION IB (IBC)/296(PB)2022	ANIL KOHLI VS IDEA BUILDERS PVT LTD	Application under any other provisions- IBC	15/04/2024	pagination missing in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnam. bookmarking compulsory with page numbering. OCR missing.	MILAN
265	30/03/2024	Interlocutory Application (I.B.C)	710102026952024	COMPANY PETITION IB (IBC)/669(ND)2019	ASREC INDIA PVT. LTD. VS IDEA BUILDERS PVT LTD	Rule 11 of NCLT, 2016	12/4/2024	fill all details in online portal. mention all advocate sign in vakalatnama. 1Ra court fee short in vakalatnama.	Chandni
266	31/03/2024	Interlocutory Application (I.B.C)	710102027092024	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA LIQUIDATOR VS IDEA BUILDERS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	12/4/2024	OCR missing.	ABHISHEK
267	31/03/2024	Interlocutory Application (I.B.C)	710102027082024	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS IDEA BUILDERS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	12/4/2024	section wrong. OCR missing.	Sajeve Bhushan Deora
268	30/03/2024	Interlocutory Application (I.B.C)	710102026852024	COMPANY PETITION IB (IBC)/1941(ND)2019	MR. DEVVART RANA VS IDEA BUILDERS PVT LTD	Application under any other provisions- IBC	15/04/2024	bookmarking compulsory with page numbering. OCR missing.	Rahul Sharma
269	1/4/2024	Interlocutory Application (I.B.C)	710102027422024	COMPANY PETITION IB (IBC)/495(ND)2017	MANOJ KUNWAR VS YOGESH SETHI	Sec 60(5), Rule 11 of NCLT, 2016	15/04/2024	all pdf merge in one pdf. remove double pagination. OCR missing.	NARENDRA
270	31/03/2024	Interlocutory Application (I.B.C)	710102027142024	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS YOGESH SETHI	Sec 60(5)	12/4/2024	OCR missing.	Sajeve Bhushan Deora
271	1/4/2024	Interlocutory Application (I.B.C)	710102027272024	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	pagination missing in pdf. mention bookmarking with page numbering. remove main case parties and added liquidator details in online portal.	ANAND
272	1/4/2024	Interlocutory Application (I.B.C)	710102027262024	COMPANY PETITION IB (IBC)/1028(ND)2018	RAJIV BHATNAGAR VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	section wrong. date missing in vakalatnama. OCR missing.	Mansij
273	1/4/2024	Interlocutory Application (I.B.C)	710102027482024	COMPANY PETITION IB (IBC)/654(PB)2019	ANJALI GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	15/04/2024	need every page sign in annexure. bookmarking compulsory with page numbering. OCR missing.	Rajiv kumar
274	14/03/2024	Interlocutory Application (I.B.C)	710102022742024	COMPANY PETITION IB (IBC)/23(ND)2021	UTSAV SECURITIES LIMITED VS MR. PARVEEN BANSAL	22(3)(b)	15/04/2024	Bookmarking as per index with page nos	Mateen Ahmad
275	1/4/2024	Interlocutory Application (I.B.C)	710102027492024	COMPANY PETITION IB (IBC)/332(ND)2019	ASREC INDIA PVT. LTD. VS MR. PARVEEN BANSAL	Rule 11 of NCLT, 2016	10/4/2024	applicant detail missing on online portal	Chandni

276	1/4/2024	Interlocutory Application (I.B.C)	710102027502024	COMPANY PETITION IB (IBC)/108(ND)2024	MR. TANUJ KUMAR BHATNAGAR RESOLUTION PROFESSIONAL VS MR. PARVEEN BANSAL	Application under any other provisions- IBC	10/4/2024	sign missing in index and due payment section	Mohammad Khalid
277	30/03/2024	Interlocutory Application (I.B.C)	710102026942024	COMPANY PETITION IB (IBC)/598(ND)2022	RAHUL JINDAL VS MR. PARVEEN BANSAL	Rule 11 of NCLT, 2016	12/4/2024	mention bookmarking with page numbering. OCR missing.	KARAN
278	30/03/2024	Interlocutory Application (I.B.C)	710102027002024	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADURIYA RESOLUTION PROFESSIONAL FOR RCI INDUSTRIES AND TECHNOLOGIES LIMITED VS MR. PARVEEN BANSAL	Sec 12(2)	12/4/2024	OCR missing.	ABHISHEK
279	1/4/2024	Interlocutory Application (I.B.C)	710102027432024	COMPANY PETITION IB (IBC)/654(PB)2019	HARSHITA GOEL (THROUGH POA MRS. ANJALI GOEL) VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	15/04/2024	bookmarking compulsory with page numbering. OCR missing.	Rajiv kumar
280	30/03/2024	Interlocutory Application (I.B.C)	710102026962024	COMPANY PETITION IB (IBC)/393(PB)2023	KOTAK MAHINDRA BANK LTD VS SEEMA MALHOTRA	Application under any other provisions- IBC	15/04/2024	page no. 320 are missing. OCR missing.	ABHISHEK
281	2/4/2024	Company Application (Companies Act)	710102027612024	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	SURENDER KUMAR GUPTA VS J.M. HOUSING LTD.	Rule 11 of NCLT	15/04/2024	OCR missing.	Eshna Kumar
282	1/4/2024	Interlocutory Application (I.B.C)	710102027552024	COMPANY PETITION IB (IBC)/375(PB)2018	RISHI SRIVASTAVA & ANR. VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	15/04/2024	section wrong. memo of parties missing. vakalatnama compulsory.	Arjun Jain
283	30/03/2024	Interlocutory Application (I.B.C)	710102026842024	COMPANY PETITION IB (IBC)/1941(ND)2019	MR. DEVVART RANA VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	15/04/2024	OCR missing.	Rahul Sharma
284	2/4/2024	Interlocutory Application (I.B.C)	710102027632024	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	15/04/2024	sign missing and memo party incomplete in pdf and true copy sign missing and ocr missing	Aditi Sharma
285	1/4/2024	Interlocutory Application (I.B.C)	710102027252024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS MR. CHANDER MOHAN KAPOOR	Rule 11 of NCLT, 2016	15/04/2024	page no. 90 are not clear. OCR missing.	Swapnil Gupta

286	1/4/2024	Interlocutory Application (I.B.C)	710102027442024	COMPANY PETITION IB (IBC)/113(ND)2021	RAJAN GHOSHRAVE VS RAJESH RAMNANI RESOLUTION PROFESSIONAL ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	15/04/2024	pagination missing in index and pdf. counsel sign missing in index or memo of parties and prayer and date of events and synopsis. affidavit missing. Hindi page mention English type copy in pdf. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	CA. Reshma Mittal
287	1/4/2024	Interlocutory Application (I.B.C)	710102027412024	COMPANY PETITION IB (IBC)/204(ND)2021	MONIKA KATHURIA VS M/S SUPERTECH LIMITED	Sec 60(5)	15/04/2024	memo of parties missing. mention bookmarking according your index with page numbering.	RAJIV BHATNAGAR
288	2/4/2024	Interlocutory Application (I.B.C)	710102027822024	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI LIQUIDATOR M/S. SSMP INDUSTRIES LTD VS MANOJ KUNWAR	Sec 60(5)	15/04/2024	page no. 80 to 130 are not clear.	YOGESH KUMAR JAGIA
289	3/4/2024	Interlocutory Application (I.B.C)	710102027972024	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIL MITTAL LIQUIDATOR OF AVENTURA COMPONENTS PRIVATE LIMITED VS MANOJ KUNWAR	Rule 11 of NCLT, 2016	15/04/2024	date missing in vakalatnama. OCR missing.	Alok
290	1/4/2024	Interlocutory Application (I.B.C)	710102027582024	COMPANY PETITION IB (IBC)/113(ND)2021	INDER MOHAN SINGH KOHLI VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	15/04/2024	fill all details in online portal. pagination missing. counsel sign missing index or memo of parties events and synopsis and prayer. applicant sign missing in prayer. application incomplete. need every page sign and true copy. bookmarking compulsory. proof of service missing.	lalit mohan
291	3/4/2024	Interlocutory Application (I.B.C)	710102027982024	COMPANY PETITION IB (IBC)/513(ND)2020	JAI PRAKASH RAWAT VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Sec. 12A	15/04/2024	bookmarking compulsory with page numbering. OCR missing.	KARAN
292	2/4/2024	Interlocutory Application (I.B.C)	710102027592024	COMPANY PETITION IB (IBC)/654(PB)2019	NEHA GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	15/04/2024	bookmarking and ocr missing	Rajiv kumar
293	3/4/2024	Interlocutory Application (I.B.C)	710102027992024	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Application under any other provisions- IBC	15/04/2024	OCR missing.	HARI BABU

294	2/4/2024	Company Application(Companies Act)	710102027772024	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	15/04/2024	section wrong.	Jeevesh Nagrath
295	2/4/2024	Interlocutory Application (I.B.C)	710102027842024	COMPANY PETITION IB (IBC)/512(ND)2020	NARESH KUMAR VS SANJAY BHANDARI	Application under any other provisions- IBC	8/4/2024	case type wrong. NCLT order missing. case type wrong. section not mention in index. OCR missing.	Mohit D Ram
296	3/4/2024	Interlocutory Application (I.B.C)	710102028052024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS SANJAY BHANDARI	Regulation 44(2), Liquidation process Regulation, 2016	15/04/2024	counsel details missing in prayer. bookmarking compulsory with page numbering. OCR missing.	KULDEEP
297	2/4/2024	Interlocutory Application (I.B.C)	710102027622024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS SANJAY BHANDARI	Sec 60(5)	15/04/2024	vakalatnama missing and page numbering missing in bookmarking	Sanampreet
298	2/4/2024	Interlocutory Application (I.B.C)	710102027642024	COMPANY PETITION IB (IBC)/654(PB)2019	SANJAY GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	15/04/2024	page no.93 not clear page and bookmarking ocr missing	Rajiv kumar
299	3/4/2024	Interlocutory Application (I.B.C)	710102028062024	COMPANY PETITION IB (IBC)/1416(ND)2019	STATE BANK OF INDIA VS VIVEK RAHEJA	Section 27	10/4/2024	3Rs court fee missing in vakalatnama. OCR missing.	SIDDHARTH SANGAL
300	2/4/2024	Company Application(Companies Act)	710102027762024	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	15/04/2024	section wrong. vakalatnama compulsory.	Jeevesh Nagrath
301	3/4/2024	Interlocutory Application (I.B.C)	710102028032024	COMPANY PETITION IB (IBC)/1106(ND)2018	ASSISTANT PF COMMISSIONER- EPFO DELHI-EAST VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	15/04/2024	pdf not upload.	SHIVANATH MAHANTA
302	2/4/2024	Restoration Application (IBC)	710102027782024	COMPANY PETITION IB (IBC)/464(ND)2022	PAISALO DIGITAL LIMITED VS UNIGLOBAL VENTURES LLP	Sec 60(5)	15/04/2024	section wrong. NCLT order missing. vakalatnama compulsory.	HARSHAL KUMAR
303	3/4/2024	Interlocutory Application (I.B.C)	710102028092024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS UNIGLOBAL VENTURES LLP	Rule 154 (1)	15/04/2024	OCR missing.	Shruti Goyal
304	3/4/2024	Interlocutory Application (I.B.C)	710102027942024	COMPANY PETITION IB (IBC)/1106(ND)2018	AKASH SHINGHAL LIQUIDATOR VS CONSORTIUM OF MR. NARAHARI VIJAY SAGAR REDDY	Application under any other provisions- IBC	15/04/2024	page no. 256 to 259 are not clear. OCR missing.	AKASH
305	1/4/2024	Interlocutory Application (I.B.C)	710102027572024	COMPANY PETITION IB (IBC)/654(PB)2019	BHAVYA GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	15/04/2024	page no. 41 are not clear. bookmarking compulsory with page numbering. OCR missing.	Rajiv kumar

306	2/4/2024	Interlocutory Application (I.B.C)	710102027702024	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	15/04/2024	bookmarking compulsory with page numbering. OCR missing.	ASHOK
307	2/4/2024	Interlocutory Application (I.B.C)	710102027862024	COMPANY PETITION IB (IBC)/749(ND)2023	STATE BANK OF INDIA VS GETZ CABLES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	page no. 67,68 mention English type copy in pdf. OCR missing.	Harshit Khare
308	2/4/2024	Interlocutory Application (I.B.C)	710102027872024	COMPANY PETITION IB (IBC)/512(ND)2020	NARESH KUMAR VS SANJAY BHANDARI	Sec 60(5)	15/04/2024	vakalatnama compulsory. OCR missing.	Mohit D Ram
309	2/4/2024	Interlocutory Application (I.B.C)	710102027692024	COMPANY PETITION IB (IBC)/841(ND)2020	VIJAY KISHORE SAXENA VS SANJAY BHANDARI	Application under any other provisions- IBC	15/04/2024	bookmarking compulsory with page numbering. OCR missing.	VIJAY KISHORE SAXENA
310	2/4/2024	Company Application(Companies Act)	710102027662024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	MRS. RITU KHANNA VS DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	15/04/2024	section mismatch.	Nimish
311	3/4/2024	Interlocutory Application (I.B.C)	710102027912024	COMPANY PETITION IB (IBC)/555(ND)2023	ATS INFRABUILD PRIVATE LIMITED VS IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED	Sec 60(5)	15/04/2024	vakalatnama compulsory.	Kartik Nayar
312	3/4/2024	Interlocutory Application (I.B.C)	710102028102024	COMPANY PETITION IB (IBC)/237(ND)2023	PAWAN KUMAR GOYAL RP OF LOGIX INFRASTRUCTURE PVT. LTD. VS IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED	Sec 60(5)	15/04/2024	OCR missing.	RISHI KUMAR SINGHAL
313	3/4/2024	Interlocutory Application (I.B.C)	710102028072024	COMPANY PETITION IB (IBC)/109(ND)2024	MR. TANUJ KUMAR BHATNAGAR RP OF SAHIL ARORA VS IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	counsel sign missing in index. need every page sign in annexure. bookmarking compulsory with page numbering. OCR missing.	Mohammad Khalid
314	4/4/2024	Interlocutory Application (I.B.C)	710102028222024	COMPANY PETITION IB (IBC)/16(PB)2017	ANSAL IT CITY AND PARKS LIMITED VS HARISH CHANDER MANCHANDA	Sec 60(5),Rule 11 of NCLT, 2016	5/4/2024	section wrong. case type wrong. brief of synopsis and date of events missing.	KNM & Partners
315	4/4/2024	Restoration Application (IBC)	710102028382024	COMPANY PETITION IB (IBC)/1397(PB)2019	SANJAY GOEL VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	15/04/2024	1Rs court fee short in vakalatnama.	RADHIKA GOEL
316	3/4/2024	Interlocutory Application (I.B.C)	710102028112024	COMPANY PETITION IB (IBC)/1941(ND)2019	NIKITA DHINGRA VS MR. DEVVART RANA RP OF JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	8/4/2024	OCR missing.	LOKESH
317	4/4/2024	Interlocutory Application (I.B.C)	710102028152024	COMPANY PETITION IB (IBC)/264(PB)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS SHAILENDRA AJMERA RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD	Sec 60(5),Rule 11 of NCLT, 2016	15/04/2024	case type wrong as per prayer file in intervention application contact to registry	MISHA

318	4/4/2024	Interlocutory Application (I.B.C)	710102028492024	COMPANY PETITION IB (IBC)/222(PB)2021	ANIL KUMAR (RESOLUTION PROFESSIONAL FOR JYOTI CHOUDHARY) VS JYOTI CHOUDHARY	Application under any other provisions- IBC	15/04/2024	sign missing in application page and page number missing in index	MILAN
319	4/4/2024	Interlocutory Application (I.B.C)	710102028142024	COMPANY PETITION IB (IBC)/682(PB)2021	DHEERAJ SHARMA VS ANAND INFOEDGE PRIVATE LIMITED	Sec 60(5)	12/4/2024	added all applicant and respondent in online portal. date missing in vakalatnama. OCR missing.	Sasttra Legal
320	7/4/2024	Interlocutory Application (I.B.C)	710102029132024	COMPANY PETITION IB (IBC)/77(PB)2017	JAIPRAKASH ASSOCIATES LIMITED VS JAYPEE INFRA TECH LIMITED	Sec 60(5)	12/4/2024	memo of parties. mention bookmarking with page numbering.	Anupam Chaudhary
321	4/4/2024	Interlocutory Application (I.B.C)	710102028442024	COMPANY PETITION IB (IBC)/106(ND)2022	SHIV NANDAN SHARMA VS NIKHIL FOOTWEARS PRIVATE LIMITED	Sec 60(5)	15/04/2024	68-74,95-98 not clear page and all respondent detail missing on online portal	BIHU SHARMA
322	4/4/2024	Interlocutory Application (I.B.C)	710102028432024		SARVOTTAM REALCON PRIVATE LIMITED VS NIKHIL FOOTWEARS PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	main case missing in online portal.	SANDEEP
323	5/4/2024	Interlocutory Application (I.B.C)	710102028642024	COMPANY PETITION IB (IBC)/2479(PB)2019	ABHAY KUMAR IRP OF ANGEL PROMOTERS PRIVATE LIMITED VS NIKHIL FOOTWEARS PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	need every page sign missing in annexure. page no. 30,45 are not clear. bookmarking compulsory with page numbering. OCR missing.	Mohammad Khalid
324	4/4/2024	Interlocutory Application (I.B.C)	710102028422024	COMPANY PETITION IB (IBC)/73(PB)2017	VIJENDER SHARMA VS NIKHIL FOOTWEARS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	15/04/2024	section wrong	Vijender Sharma
325	4/4/2024	Interlocutory Application (I.B.C)	710102028322024	COMPANY PETITION IB (IBC)/2(ND)2023	SATISH JOSHI VS NIKHIL FOOTWEARS PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	section not mention index	Gaurav Joshi
326	4/4/2024	Interlocutory Application (I.B.C)	710102028282024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS NIKHIL FOOTWEARS PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	page no. 63 missing and affidavit and address mismatch	Debashis Nanda
327	6/4/2024	Interlocutory Application (I.B.C)	710102028862024	COMPANY PETITION IB (IBC)/698(PB)2021	CHANDRA SHEKHAR SAXENA THROUGH RP GAGAN GULATI VS MR. GAGAN GULATI	Application under any other provisions- IBC	15/04/2024	ib not mention in main case and section wrong and ocr missing	ISWAR
328	4/4/2024	Interlocutory Application (I.B.C)	710102028212024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTD. - ASSIGNEE OF PNB HOUSING BANK VS SANDEEP GOEL- RESOLUTION PROFESSIONAL M/S SARVOTTAM REALCON PVT. LTD.	Sec 60(5)	15/04/2024	page no. missing in bookmarking and welfare and court fee missing	Vikas Kumar

329	4/4/2024	Interlocutory Application (I.B.C)	710102028332024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS SANDEEP GOEL- RESOLUTION PROFESSIONAL M/S SARVOTTAM REALCON PVT. LTD.	Application under any other provisions- IBC	15/04/2024	page no. 26,27 are not clear. OCR missing.	Debashis Nanda
330	4/4/2024	Interlocutory Application (I.B.C)	710102028402024	COMPANY PETITION IB (IBC)/77(PB)2017	IMPLEMENTATION AND MONITORING COMMITTEE FOR JAYPEE INFRATECH LIMITED THROUGH ITS MEMBER SECRETARY MR ANUJ JAIN VS SANDEEP GOEL- RESOLUTION PROFESSIONAL M/S SARVOTTAM REALCON PVT. LTD.	Application under any other provisions- IBC	15/04/2024	bookmarking compulsory with page numbering. OCR missing.	Sanjay Bhatt
331	4/4/2024	Interlocutory Application (I.B.C)	710102028412024	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH GUPTA VS M/S KALYANI INDIA SHARMA	Sec 60(5)	15/04/2024	sign missing in application page and ocr and bookmarking compulsory	Prakash Legal Advisers
332	9/4/2024	Interlocutory Application (I.B.C)	710102029602024	COMPANY PETITION IB (IBC)/74(ND)2022	VIJAY KUMAR NARANG VS M/S KALYANI INDIA SHARMA	Application under any other provisions- IBC	15/04/2024	memo of parties missing.	Shivankar
333	9/4/2024	Interlocutory Application (I.B.C)	710102029502024	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	15/04/2024	main case no wong mention in pdf	Mani Gupta
334	6/4/2024	Interlocutory Application (I.B.C)	710102028952024	COMPANY PETITION IB (IBC)/460(ND)2021	DINESH HARBAJANKA VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF UNIK BAZAR	Rule 11 of NCLT, 2016	10/4/2024	date and 3Rs court fee missing in vakalatnama.	Shubham
335	9/4/2024	Interlocutory Application (I.B.C)	710102029482024	COMPANY PETITION IB (IBC)/764(ND)2022	MS. POOJA BAHRY VS UNITED NEWS OF INDIA	Sec 12(2)	12/4/2024	section wrong choose 12 in online portal.	Chandhiok&mah ajan
336	6/4/2024	Interlocutory Application (I.B.C)	710102029092024	COMPANY PETITION IB (IBC)/783(ND)2022	M/S. PUMA REALTORS PVT. LTD. VS ANSAL CROWN INFRABUILD PRIVATE LIMITED	Sec 60(5)	12/4/2024	remove main case parties in online portal add IAs title	ANUJA PETHIA
337	9/4/2024	Interlocutory Application (I.B.C)	710102029682024	COMPANY PETITION IB (IBC)/900(ND)2020	ADI IMPEX INFRA SERVICES VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	12/4/2024	wrong filing.	NAKUL MOHTA
338	9/4/2024	Interlocutory Application (I.B.C)	710102029592024	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	12/4/2024		Mr. jitendra kumar

339	29/03/2024	Interlocutory Application (I.B.C)	710102026692024	COMPANY PETITION IB (IBC)/1416(ND)2019	VIVEK RAHEJA VS NA	Section 27	10/4/2024	fill all details in online portal. memo of parties mismatch according your online portal.	Ashish
340	29/03/2024	Company Application(Companies Act)	710102026372024	COMPANY PETITION (COMPANIES ACT)/47(PB)2023	SOHO LIMITED VS VIRENDRA KUMAR KAUSHIK	Section 340	10/4/2024	added all respondent in online portal. vakalatnama compulsory. need every page sign in pdf.	SHREE PRAKASH SINHA
341	10/4/2024	Company Application(Companies Act)	710102029892024	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED AND ORS	Rule 11 of NCLT	15/04/2024	section wrong vakaltnama missed	Avinash Bhati
342	11/4/2024	Interlocutory Application (I.B.C)	710102030322024	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	ROSMERTA TECHNOLOGIES LTD VS SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED AND ORS	Rule 154 (1)	12/4/2024	wrong filing.	RANJANA ROY GAWAI
343	13/04/2024	Interlocutory Application (I.B.C)	710102031332024	COMPANY PETITION IB (IBC)/694(PB)2018	ZILLION INFRAPROJECTS PRIVATE LIMITED THROUGH MR. HARISH TANEJA VS M/S FABTECH WORKS AND CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	15/04/2024	fill all details in online portal. applicant sign missing in prayer.	Harish Taneja
344	5/4/2024	Interlocutory Application (I.B.C)	710102028532024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S FABTECH WORKS AND CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	15/04/2024	remove main case parties in memo of parties and added liquidator details in memo of parties. mention bookmarking with page numbering.	Sanampreet
345	4/4/2024	Restoration Application (IBC)	710102028362024	COMPANY PETITION IB (IBC)/1397(PB)2019	SAROJ GOEL VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	15/04/2024	page no.21 not clear page and 1 rs. court fee missing and order missing and service missing	RADHIKA GOEL
346	4/4/2024	Interlocutory Application (I.B.C)	710102028452024	COMPANY PETITION IB (IBC)/48(PB)2020	SHALIEN KALIA VS VEKAS KUMAR GARG	Sec 60(5)	15/04/2024	page no.52 missing	AKSHAT GUPTA
347	4/4/2024	Interlocutory Application (I.B.C)	710102028392024	COMPANY PETITION IB (IBC)/1397(PB)2019	SNS RESTAURANTS PVT LTD VS NARENDRA KUMAR SHARMA	Sec 60(5)	15/04/2024	added all respondent in online portal. 1Rs court fee short and date missing in vakalatnama. proof of service missing.	RADHIKA GOEL
348	4/4/2024	Interlocutory Application (I.B.C)	710102028462024	COMPANY PETITION IB (IBC)/106(ND)2022	SHIV NANDAN SHARMA VS NIKHIL FOOTWEARS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	15/04/2024	case type wrong choose IA(IBC)LIQ. master index missing. memo of parties mismatch according your online portal. applicant sign missing in prayer. page no. 86 to 91,336,337 are not clear. vakalatnama compulsory.	BIHU SHARMA

349	11/4/2024	0710102077892022(No .of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
350	11/4/2024	0710102077892022(No .of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
351	11/4/2024	0710102077892022(No .of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
352	9/12/2022	0710102101682022(No .of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF	
353	2/4/2024	0710102100842023(No .of Docs 3)	0710102100842023/1	TRANSFER PETITION (COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	15-04-2024	need OCR IN FULL PDF IN ALL ANNEXURE	aditidani
354	9/12/2022	0710102101682022(No .of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF	
355	3/4/2024	0710102026092021(No .of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82	adityadewan
356	22-11-2022	0710102096512022(No .of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	
357	22-11-2022	0710102096512022(No .of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	
358	22-11-2022	0710102096512022(No .of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	
359	22-11-2022	0710102096512022(No .of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	
360	30-01-2021	0710102008422021(No .of Docs 0)	0710102008422021/16	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	15-04-2024	book marking mandatory as per index with pagination.	
361	3/4/2024	0710102026092021(No .of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82	adityadewan
362	3/4/2024	0710102026092021(No .of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82	adityadewan
363	3/4/2024	0710102026092021(No .of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82	adityadewan

364	3/4/2024	0710102018212023(No .of Docs 2)	0710102018212023/2	INTERLOCUTORY APPLICATION (I.B.C)/1314(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF Every pages and book marking mandatory as per index with pagination	Jplegal_ashutos h
365	3/4/2024	0710102018192023(No .of Docs 2)	0710102018192023/2	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF every pages and book marking mandatory as per index with pagination	Jplegal_ashutos h
366	3/4/2024	0710102018172023(No .of Docs 2)	0710102018172023/2	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	Need OCR of PDF AND book marking mandatory as per index with pagination	Jplegal_ashutos h
367	9/12/2022	0710102101682022(No .of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF	
368	3/4/2024	0710102014502024(No .of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
369	3/4/2024	0710102014502024(No .of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
370	3/4/2024	0710102014502024(No .of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
371	3/4/2024	0710102014502024(No .of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
372	11/4/2024	0710102062402021(No .of Docs 5)	0710102062402021/23	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	15-04-2024	pdf is not show	askanurag
373	2/4/2024	0710102099392023(No .of Docs 1)	0710102099392023/1	INTERLOCUTORY APPLICATION (I.B.C)/6411(ND)2023	SEEMA MALHOTRA	Sec 60(5)	15-04-2024	pagination missing in book marking and annexures need sign with true copy	vishalganda
374	18-03-2024	0710102043552022(No .of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE	optimuslegal
375	18-03-2024	0710102043552022(No .of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE	optimuslegal
376	18-03-2024	0710102043552022(No .of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE	optimuslegal
377	18-03-2024	0710102043552022(No .of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE	optimuslegal
378	18-03-2024	0710102043512022(No .of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File	optimuslegal
379	18-03-2024	0710102043512022(No .of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File	optimuslegal

380	18-03-2024	0710102043512022(No .of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File	optimuslegal
381	18-03-2024	0710102043512022(No .of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File	optimuslegal
382	4/11/2023	0710102096132023(No .of Docs 0)	0710102096132023/5	INTERLOCUTORY APPLICATION (I.B.C)/6058(ND)2023	SHRAVAN KUMAR VISHNOI VS. SWARAJ KARANTI INFRATECH PRIVATE LIMITED	Sec 60(5)	15-04-2024	complete OCR IN FILE	
383	11/4/2024	0710102062402021(No .of Docs 3)	0710102062402021/22	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	15-04-2024	OCR Compulsory in all pages need every pages sign	ajayyadav
384	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
385	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
386	3/4/2024	0710102070052022(No .of Docs 2)	0710102070052022/4	COMPANY APPEAL (COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	15-04-2024	pagination missing in book marking as per index and OCR IN FULL PDF	abhay@123
387	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
388	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
389	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
390	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
391	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u
392	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritansh u

393	3/4/2024	0710102048862023(No .of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy	akshayamritanshu
394	16-03-2024	0710102046982023(No .of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
395	16-03-2024	0710102046982023(No .of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
396	26-09-2020	0710102092662020(No .of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy	
397	26-09-2020	0710102092662020(No .of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy	
398	26-09-2020	0710102092662020(No .of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy	
399	26-09-2020	0710102092662020(No .of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy	
400	16-03-2024	0710102046982023(No .of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
401	16-03-2024	0710102046982023(No .of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
402	9/12/2022	0710102101682022(No .of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF	
403	3/10/2023	0710102084892023(No .of Docs 0)	0710102084892023/2	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	15-04-2024	need every page sign	
404	11/4/2024	0710102077892022(No .of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
405	11/4/2024	0710102077892022(No .of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
406	11/4/2024	0710102077892022(No .of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV

407	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
408	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
409	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
410	1/4/2024	0710102020502023(No.of Docs 3)	0710102020502023/3	COMPANY PETITION (COMPANIES ACT)/82(ND)2023	FLEXI WORLD LOGISTICS PRIVATE LIMITED VS. RADIANT X-WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13-04-2024	put on ticket blank side in vakalatnama	nclt@2577
411	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
412	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
413	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
414	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
415	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
416	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
417	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
418	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
419	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
420	12/3/2024	0710102006872024(No.of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure	asa@asalegal.in

421	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
422	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
423	12/2/2024	0710102014162024(No .of Docs 0)	0710102014162024/1	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2024	ANOOP PRAKASH AWASTHI	Application under any other provisions- IBC	13-04-2024	index missing in book marking and annexure every page need sign with true copy	
424	8/4/2024	0710102013272024(No .of Docs 2)	0710102013272024/5	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
425	7/4/2024	0710102013272024(No .of Docs 2)	0710102013272024/4	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
426	19-03-2024	0710102016182024(No .of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
427	1/4/2024	0710102010102024(No .of Docs 2)	0710102010102024/1	COMPANY APPLICATION(COMPANIES ACT)/54(PB)2024	RAKESH JAIN VS. JAIN FLEXIPACK PRIVATE LIMITED	Sec. 242(4)	13-04-2024	pagination missing in bookmarking	Ashutosh Gupta
428	27-01-2024	0710102009632024(No .of Docs 0)	0710102009632024/1	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	re-uploaded index page	
429	2/4/2024	0710102009552024(No .of Docs 2)	0710102009552024/1	COMPANY PETITION IB (IBC)/56(ND)2024	EXIM CONTRACTS PRIVATE LIMITED VS. SIDHANT DHINGRA	Section 95(1)	13-04-2024	25 rs welfare and 5 rs court fee missed on vakalatanama	karannagpal1991
430	1/4/2024	0710102009392024(No .of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages	sksharma
431	1/4/2024	0710102009392024(No .of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages	sksharma
432	1/4/2024	0710102009392024(No .of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages	sksharma
433	1/4/2024	0710102009392024(No .of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages	sksharma
434	11/3/2024	0710102009002024(No .of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers

435	11/3/2024	0710102009002024(No .of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
436	11/3/2024	0710102009002024(No .of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
437	11/3/2024	0710102009002024(No .of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
438	20-02-2024	0710102088442022(No .of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure	AdvJeevesh
439	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
440	7/4/2024	0710102072342023(No .of Docs 2)	0710102072342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4629(ND)2023	SARITA JAIN VS. MR. MANOJ KULSHRESTHA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	13-04-2024	bookmarking mandatory need every pages sign and true copy in Annexure OCR Compulsory in all pages	abhindra
441	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
442	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
443	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
444	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
445	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
446	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV

447	6/4/2024	0710102041192023(No .of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4	simarpal_sawhney
448	10/4/2024	0710102066782020(No .of Docs 2)	0710102066782020/38	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	13-04-2024	index missing in book marking as per index	sfionclt
449	12/3/2024	0710102006872024(No .of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure	asa@asalegal.in
450	12/3/2024	0710102006872024(No .of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure	asa@asalegal.in
451	4/12/2023	0710102104142023(No .of Docs 0)	0710102104142023/1	COMPANY PETITION IB (IBC)/154(ND)2024	NEETU BANSAL	Section 94(1)	13-04-2024	bookmarking mandatory	
452	3/11/2023	0710102095782023(No .of Docs 0)	0710102095782023/2	COMPANY PETITION IB (IBC)/749(ND)2023	GETZ CABLES PRIVATE LIMITED	IBC Under Sec 10	13-04-2024	need OCR PAGE 1 TO 10 REPLY	
453	19-01-2024	0710102050362022(No .of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING	D21562020
454	19-01-2024	0710102050362022(No .of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING	D21562020
455	19-01-2024	0710102050362022(No .of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING	D21562020
456	19-01-2024	0710102050362022(No .of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING	D21562020
457	20-02-2024	0710102088442022(No .of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure	AdvJeewesh
458	1/7/2022	0710102051282022(No .of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages	
459	1/7/2022	0710102051282022(No .of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages	

460	1/7/2022	0710102051282022(No .of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages	
461	1/7/2022	0710102051282022(No .of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages	
462	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
463	6/4/2024	0710102041192023(No .of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4	simarpal_sawhney
464	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
465	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
466	1/4/2024	0710102019722024(No .of Docs 3)	0710102019722024/1	INTERLOCUTORY APPLICATION (I.B.C)/1159(PB)2024	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	sanyam65
467	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
468	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
469	24-09-2021	0710102069492021(No .of Docs 0)	0710102069492021/3	COMPANY PETITION IB (IBC)/610(PB)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. MANISH GOEL	Section 95(1)	13-04-2024	COMPLETE OCR IN FILE ADDRESS MISSING IN AFFIDAVIT	
470	9/4/2024	0710102072882023(No .of Docs 2)	0710102072882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	13-04-2024	Affidavit not verified and book marking mandatory as per index and date missing on vakalatanama	mhvlegal
471	7/4/2024	0710102007162022(No .of Docs 2)	0710102007162022/1	INTERLOCUTORY APPLICATION (I.B.C)/448(PB)2022	JITENDRA KALRA VS. RAJESH PROJECT	Sec 60(5)	13-04-2024	bookmarking mandatory	abhindra

472	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
473	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
474	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
475	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
476	22-09-2022	0710102077642022(No .of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking	
477	22-09-2022	0710102077642022(No .of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking	
478	22-09-2022	0710102077642022(No .of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking	
479	22-09-2022	0710102077642022(No .of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking	
480	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
481	1/4/2024	0710102018112024(No .of Docs 2)	0710102018112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	Adityamadaan
482	7/4/2024	0710102018112024(No .of Docs 3)	0710102018112024/2	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory in all pages	sanyam65
483	6/4/2024	0710102041192023(No .of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4	simarpal_sawhney
484	6/4/2024	0710102019412024(No .of Docs 1)	0710102019412024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2024	SHANT INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	notary mismatched in affidavit	Deepaliadvocate

485	1/3/2024	0710102019262024(No .of Docs 0)	0710102019262024/1	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	13-04-2024	need complete file OCR	
486	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
487	5/4/2024	0710102083132023(No .of Docs 2)	0710102083132023/2	COMPANY APPLICATION(COMPANIES ACT)/356(ND)2023	ABDUL AZIM VS. SAMIRA BASIT	Rule 11 of NCLT	13-04-2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
488	1/4/2024	0710102019132024(No .of Docs 1)	0710102019132024/1	INTERLOCUTORY APPLICATION (I.B.C)/1263(PB)2024	M/S ACTION ISPAT AND POWER PRIVATE LIMITED VS. SBICAP TRUSTEE COMPANY LIMITED & ANR	Sec 60(5)	13-04-2024	pagination missing in bookmarking index sign missing and need every pages sign	bhargavikannan
489	8/10/2022	0710102082612022(No .of Docs 0)	0710102082612022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	book marking mandatory as per index with pagination	
490	19-03-2024	0710102016182024(No .of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
491	19-03-2024	0710102016182024(No .of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
492	6/4/2024	0710102041192023(No .of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4	simarpal_sawhney
493	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
494	20-02-2024	0710102088442022(No .of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure	AdvJeewesh
495	20-02-2024	0710102088442022(No .of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure	AdvJeewesh

496	7/4/2024	0710102018342024(No .of Docs 3)	0710102018342024/3	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	13-04-2024	bookmarking mandatory OCR Compulsory in all pages need every pages sign and true copy in Annexure	paritosh
497	19-03-2024	0710102016182024(No .of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
498	12/3/2024	0710102017652024(No .of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
499	12/3/2024	0710102017652024(No .of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
500	12/3/2024	0710102017652024(No .of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
501	12/3/2024	0710102017652024(No .of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
502	5/4/2024	0710102104202023(No .of Docs 2)	0710102104202023/1	INTERLOCUTORY APPLICATION (I.B.C)/6418(ND)2023	MUKESH KUMAR GUPTA VS. BANK OF MAHARASHTRA	Sec 60(5)	13-04-2024	Book marking mandatory as per index and need sign of every page of written submission need sign or true copy of judgement and orders of NCLT	shiven1234
503	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
504	2/4/2024	0710102078962022(No .of Docs 1)	0710102078962022/6	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	book marking mandatory as per index	D1732018
505	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
506	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
507	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
508	7/4/2024	0710102097342022(No .of Docs 2)	0710102097342022/1	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)2022	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	13-04-2024	bookmarking mandatory need every pages sign	abhindra

509	31-03-2024	0710102097992022(No .of Docs 2)	0710102097992022/3	COMPANY APPEAL(COMPANIES ACT)/254(ND)2022	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (FUTURE CORPORATION LTD.)	Sec 252 (1) - By Government Body	13-04-2024	need every pages sign	itdpuneetri
510	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
511	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
512	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
513	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
514	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
515	14-11-2023	0710102098382023(No .of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages	
516	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
517	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
518	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
519	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
520	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
521	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	

522	2/4/2024	0710102002642023(No .of Docs 2)	0710102002642023/9	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	13-04-2024	book marking mandatory as per index with pagination	manishsri
523	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
524	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
525	2/4/2024	0710102003942023(No .of Docs 2)	0710102003942023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	OCR compulsory in file page no 8 to 14 and book marking mandatory as per index with pagination and also sign with true copy of every pages of file	Office@2020
526	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
527	8/4/2024	0710102003402024(No .of Docs 1)	0710102003402024/1	COMPANY PETITION IB (IBC)/81(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SHAGUN AJMANI	Section 95(1)	13-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmail
528	12/3/2024	0710102006872024(No .of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure	asa@asalegal.in
529	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
530	10/7/2023	0710102058802023(No .of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.	
531	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
532	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV

533	10/4/2024	0710102074032022(No .of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file	RIL ASSOCIATES & ADV
534	2/4/2024	0710102042442021(No .of Docs 1)	0710102042442021/6	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	12/4/2024	require book marking as per index with pagination.	carakagarwal
535	20-03-2024	0710102021482024(No .of Docs 0)	0710102021482024/1	INTERLOCUTORY APPLICATION (I.B.C)/1550(ND)2024	MARKETING TIMES AUTOMOBILES VSMARUTI SUZUKI INDIA LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	12/4/2024	bookmarking mandatory	
536	20-03-2024	0710102021482024(No .of Docs 0)	0710102021482024/2	INTERLOCUTORY APPLICATION (I.B.C)/1550(ND)2024	MARKETING TIMES AUTOMOBILES VSMARUTI SUZUKI INDIA LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	12/4/2024	bookmarking mandatory	
537	31-08-2023	0710102076142023(No .of Docs 0)	0710102076142023/3	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	12/4/2024	pagination missing in book marking	
538	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
539	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
540	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
541	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
542	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
543	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
544	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	

545	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
546	20-01-2022	0710102006372022(No .of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory	
547	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
548	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
549	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
550	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
551	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
552	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
553	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
554	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
555	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
556	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
557	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
558	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
559	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78

560	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
561	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
562	30-03-2024	0710102084742023(No .of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31	Harishtaneja78
563	4/4/2024	0710102084912023(No .of Docs 2)	0710102084912023/1	COMPANY APPLICATION(COMPANIES ACT)/348(PB)2023	ATUL PUNJ VS. SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	12/4/2024	OCR Compulsory in all pages	sfionclt
564	4/4/2024	0710102084922023(No .of Docs 2)	0710102084922023/1	COMPANY APPLICATION(COMPANIES ACT)/350(PB)2023	SHIV PUNJ VS. SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	12/4/2024	OCR Compulsory in all pages	sfionclt
565	30-03-2024	0710102100002023(No .of Docs 1)	0710102100002023/3	COMPANY PETITION IB (IBC)/42(ND)2024	AMIT KUMAR SINGH VS. APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	improper book marking as per index	akshay0124@gmail.com
566	18-11-2023	0710102099562023(No .of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking	
567	18-11-2023	0710102099562023(No .of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking	
568	18-11-2023	0710102099562023(No .of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking	
569	18-11-2023	0710102099562023(No .of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking	
570	3/11/2023	0710102095882023(No .of Docs 0)	0710102095882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5965(ND)2023	MPG REALTY PRIVATE LIMITED VS. ADITYA BIRLA FINANCE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	OCR Compulsory in all pages and need every pages sign true copy in Annexure	
571	21-10-2023	0710102092932023(No .of Docs 0)	0710102092932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	12/4/2024	incomplete file	
572	29-02-2024	0710102018852024(No .of Docs 0)	0710102018852024/1	INTERLOCUTORY APPLICATION (I.B.C)/1107(PB)2024	DEEPAK MAINI VS. MR. CHARANBIR SINGH SETHI	Application under any other provisions- IBC	12/4/2024	require complete OCR OF file every pages	
573	3/4/2024	0710102090132021(No .of Docs 2)	0710102090132021/4	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Section 95(1)	12/4/2024	Pagination missing in book marking 1 to 47	kunal kher

574	3/4/2024	0710102092462021(No .of Docs 2)	0710102092462021/16	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/4/2024	pagination missing in bookmarking	alphaconsultants .225
575	1/4/2024	0710102095412021(No .of Docs 1)	0710102095412021/3	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalatnama	avs.legal
576	31-01-2022	0710102008632022(No .of Docs 0)	0710102008632022/10	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory index missing need every pages sign	
577	31-01-2022	0710102008632022(No .of Docs 0)	0710102008632022/9	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	12/4/2024	bookmarking pagination missing	
578	29-02-2024	0710102018892024(No .of Docs 0)	0710102018892024/1	INTERLOCUTORY APPLICATION (I.B.C)/1130(PB)2024	DEEPAK MAINI VS. MR. RAJBIR SINGH	Application under any other provisions- IBC	12/4/2024	nee OCR PAGE NO 20 TO 37 AND 116 TO 180 IN VOLUME 1 VOLUME 2 NEED complete OCR in file	
579	29-02-2024	0710102018862024(No .of Docs 0)	0710102018862024/1	INTERLOCUTORY APPLICATION (I.B.C)/1122(PB)2024	DEEPAK MAINI VS. AMRIT PAL SINGH CHADHA	Application under any other provisions- IBC	12/4/2024	VOLUME 1 NEED OCR PAGE NO 19 109 TO 180 VOLUME 2 Require complete OCR of pdf page 181 to 340	
580	30-03-2024	0710102018502024(No .of Docs 2)	0710102018502024/2	COMPANY PETITION IB (IBC)/127(ND)2024	SAVITUR INFRASTRUCTURE PRIVATE LIMITED VS. PARIVARTAN BUILDCON PRIVATE LIMITED	IBC under Sec 7	12/4/2024	Date missing in vakalatnama	varshabanerjee
581	28-05-2022	0710102043042022(No .of Docs 0)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index	
582	28-05-2022	0710102043152022(No .of Docs 0)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index	
583	28-05-2022	0710102043062022(No .of Docs 0)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index	
584	28-05-2022	0710102043202022(No .of Docs 0)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index	
585	4/4/2024	0710102018222024(No .of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy	PriyankaDorothy Varma
586	4/4/2024	0710102018222024(No .of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy	PriyankaDorothy Varma
587	31-03-2024	0710102120062019(No .of Docs 2)	0710102120062019/52	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory	rkrmanbalaji@
588	4/4/2024	0710102018222024(No .of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy	PriyankaDorothy Varma

589	4/4/2024	0710102018222024(No .of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy	PriyankaDorothy Varma
590	3/8/2022	0710102063052022(No .of Docs 0)	0710102063052022/4	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	pagination missing in book marking and need every pages sign of file	
591	22-09-2022	0710102077522022(No .of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
592	22-09-2022	0710102077522022(No .of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
593	22-09-2022	0710102077522022(No .of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
594	22-09-2022	0710102077522022(No .of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
595	22-09-2022	0710102077512022(No .of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
596	22-09-2022	0710102077512022(No .of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
597	22-09-2022	0710102077512022(No .of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
598	22-09-2022	0710102077512022(No .of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
599	10/12/2020	0710102114582020(No .of Docs 0)	0710102114582020/14	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2020	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	12/4/2024	Book marking mandatory as per index and need OCR in full pdf 3 to 18	
600	31-03-2024	0710102116262020(No .of Docs 2)	0710102116262020/1	INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)2020	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/4/2024	bookmarking mandatory as per index	bajpaiand24
601	22-09-2022	0710102077492022(No .of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
602	22-09-2022	0710102077492022(No .of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
603	22-09-2022	0710102077492022(No .of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	
604	22-09-2022	0710102077492022(No .of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking	

605	12/10/2022	0710102084062022(No .of Docs 0)	0710102084062022/5	TRANSFER APPLICATION (IBC)/45(PB)2022	** WILL BE AUTO FILLED LATER	Rule16(d),NCL T Rules,2016 IBC	12/4/2024	double pagination Wrong OCR Compulsory in all pages	
606	2/11/2022	0710102090462022(No .of Docs 0)	0710102090462022/7	COMPANY PETITION IB (IBC)/830(ND)2022	B.P. AGENCY (HYD) VS. BN PACK CORRUGATED PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory OCR Compulsory in all pages	
607	30-03-2024	0710102091422022(No .of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
608	30-03-2024	0710102091422022(No .of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
609	30-03-2024	0710102091422022(No .of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
610	30-03-2024	0710102091422022(No .of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
611	1/4/2024	0710102095292022(No .of Docs 1)	0710102095292022/3	COMPANY PETITION IB (IBC)/874(PB)2022	BANK OF BARODA (THROUGH MR. VIVEK PARTI VS. ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.)	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama	avs.legal
612	21-11-2022	0710102096162022(No .of Docs 0)	0710102096162022/1	INTERLOCUTORY APPLICATION (I.B.C)/6214(PB)2022	EXECUTIVE ENGINEER VSTWENTY FIRST CENTURY WIRE ROADS	Sec 60(5)	12/4/2024	need OCR PAGE 114 to 119 annexures R-7 and 122 to 123	
613	31-03-2024	0710102100492022(No .of Docs 2)	0710102100492022/3	COMPANY APPEAL(COMPANIES ACT)/258(ND)2022	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (FINLACECAPITAVES CONSULTING PVT. LTD.)	Sec 252 (1) - By Government Body	12/4/2024	need every pages sign	itdpuneetri
614	19-01-2023	0710102101002022(No .of Docs 0)	0710102101002022/9	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	12/4/2024	need every pages sign and true copy in Annexure and OCR Compulsory in all pages	
615	19-01-2023	0710102101002022(No .of Docs 0)	0710102101002022/11	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	12/4/2024	OCR Compulsory in all pages	
616	2/4/2024	0710102002642023(No .of Docs 2)	0710102002642023/8	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri

617	2/4/2024	0710102002642023(No .of Docs 2)	0710102002642023/7	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri
618	8/4/2024	0710102016712024(No .of Docs 1)	0710102016712024/1	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	12/4/2024	bookmarking mandatory	Manishraghav
619	20-02-2024	0710102016252024(No .of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy	
620	3/4/2024	0710102018222023(No .of Docs 2)	0710102018222023/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2023	NEERAJ BHATIA VSDEDICATED FRIGHT CORRIDOR CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	12/4/2024	need OCR OF full pdf every pages 1 to 2 and book marking mandatory as per index	Jplegal_ashutos h
621	20-02-2024	0710102016252024(No .of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy	
622	20-02-2024	0710102016252024(No .of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy	
623	20-02-2024	0710102016252024(No .of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy	
624	1/4/2024	0710102011372024(No .of Docs 1)	0710102011372024/6	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	bookmarking mandatory index missing OCR Compulsory need all sign	Pratkmr11
625	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
626	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
627	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
628	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
629	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
630	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	

631	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
632	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
633	23-01-2024	0710102008692024(No .of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages	
634	5/4/2024	0710102008252024(No .of Docs 1)	0710102008252024/2	COMPANY PETITION IB (IBC)/78(ND)2024	CONTINENTAL ENERGY SOLUTIONS VS. C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory	anilgrwlla
635	19-01-2024	0710102007582024(No .of Docs 0)	0710102007582024/1	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	12/4/2024	Book marking mandatory as per index and index missing in file	
636	30-12-2023	0710102110902023(No .of Docs 0)	0710102110902023/1	INTERLOCUTORY APPLICATION (I.B.C)/14(ND)2024	MOHIT CHAWLA	Application under any other provisions- IBC	12/4/2024	index and pagination missing in book marking	
637	31-12-2023	0710102111072023(No .of Docs 0)	0710102111072023/1	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2024	MOHIT CHAWLA	Application under any other provisions- IBC	12/4/2024	index and pagination missing in book marking	
638	18-04-2023	0710102036482023(No .of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	12/4/2024	Double entry of annexure 2 and every annexure pages need true copy 5 to 16	
639	4/5/2023	0710102041192023(No .of Docs 0)	0710102041192023/8	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	12/4/2024	book marking mandatory as per index need every page of written submission and complete file OCR	
640	8/4/2024	0710102041322023(No .of Docs 2)	0710102041322023/8	INTERLOCUTORY APPLICATION (I.B.C)/2594(ND)2023	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Sec 60(5)	12/4/2024	bookmarking mandatory	askanurag
641	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
642	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
643	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
644	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	

645	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
646	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
647	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
648	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
649	5/6/2023	0710102050662023(No .of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5	
650	30-03-2024	0710102106272023(No .of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	ADV KARTIK
651	11/12/2023	0710102104252023(No .of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC, Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit	
652	11/12/2023	0710102104252023(No .of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC, Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit	
653	11/12/2023	0710102104252023(No .of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC, Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit	
654	11/12/2023	0710102104252023(No .of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC, Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit	
655	1/4/2024	0710102070742023(No .of Docs 1)	0710102070742023/1	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/4/2024	bookmarking mandatory need every pages sign	rrglawoffice
656	1/4/2024	0710102025412021(No .of Docs 2)	0710102025412021/8	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	bookmarking mandatory	Mansumyer Singh

657	2/4/2024	0710102025412021(No .of Docs 2)	0710102025412021/9	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	book marking mandatory as per index and OCR OF Annexures every pages	Mansumyer Singh
658	5/12/2023	0710102104132023(No .of Docs 0)	0710102104132023/1	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	12/4/2024	bookmarking mandatory	
659	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
660	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
661	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
662	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
663	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
664	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar

665	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
666	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
667	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
668	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
669	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
670	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
671	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar

672	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
673	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
674	3/4/2024	0710102073792023(No .of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357	arnavkumar
675	12/3/2024	0710102022242024(No .of Docs 0)	0710102022242024/1	COMPANY APPLICATION(COMPANIES ACT)/68(PB)2024	ATLAS CYCLES (HARYANA) LIMITED VS. SH. VIKARAM KAPUR	Rule 11 of NCLT	10/4/2024	bookmarking mandatory OCR Compulsory in all pages	
676	29-02-2024	0710102018882024(No .of Docs 0)	0710102018882024/1	INTERLOCUTORY APPLICATION (I.B.C)/1100(PB)2024	DEEPAK MAINI VS. MR. GURJEET SINGH JOHAR	Application under any other provisions- IBC	10/4/2024	need OCR PAGE NO 20 TO 37 AND 115 TO 180 IN VOLUME 1 volume 2 complete OCR IN file page no 181 to 345	
677	5/4/2024	0710102078042021(No .of Docs 2)	0710102078042021/4	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	10/4/2024	bookmarking mandatory	sainikk57
678	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
679	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
680	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar

681	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
682	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
683	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
684	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
685	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
686	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
687	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar

688	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
689	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
690	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
691	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
692	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
693	20-12-2023	0710102056542023(No .of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama	ravinderagar
694	4/4/2024	0710102106272023(No .of Docs 1)	0710102106272023/5	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	10/4/2024	PDF incomplete file	kantimohan

695	2/4/2024	0710102063192022(No .of Docs 2)	0710102063192022/5	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIS LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC.Sec 60(5)	10/4/2024	need sign of written submission and missing pagination in book marking	SIDSHARMA
696	5/4/2024	0710102064142022(No .of Docs 2)	0710102064142022/3	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	10/4/2024	pagination missing in bookmarking OCR Compulsory in all pages double pagination numbering Wrong in pdf	ajayyadav
697	3/8/2022	0710102063052022(No .of Docs 0)	0710102063052022/6	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	PAGINATION MISSING IN BOOK MARKING AND NEED EVERY PAGE SIGN OF WRITTEN SUBMISSION AND PAGE 11 IS A BLANK PAGE	
698	29-03-2024	0710102056092022(No .of Docs 2)	0710102056092022/11	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	10/4/2024	book marking mandatory as per index	vijay@123
699	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
700	28-05-2022	0710102043032022(No .of Docs 0)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	10/4/2024	book marking mandatory as per index	
701	28-05-2022	0710102043022022(No .of Docs 0)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	10/4/2024	book marking mandatory as per index	
702	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama	
703	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama	
704	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
705	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
706	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
707	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
708	31-03-2023	0710102029942023(No .of Docs 0)	0710102029942023/6	COMPANY APPEAL(COMPANIES ACT)/106(ND)2023	INCOME TAX OFFICER WARD-17(1) NEW DELHI VS. REGISTRAR COMPANIES DELHI	Sec 252 (1) - By Government Body	10/4/2024	please verified the affidavits mention the date of verified	

709	28-03-2024	0710102015912023(No .of Docs 2)	0710102015912023/4	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	10/4/2024	need every pages sign	raifanish
710	27-01-2023	0710102010642023(No .of Docs 0)	0710102010642023/3	INTERLOCUTORY APPLICATION (I.B.C)/1074(ND)2023	RESHMA MITTAL VS. USHA CRAFTS PVT LTD	Sec 43(1) r/w Sec 44 (1)	10/4/2024	put on tickets blank side in vakalatnama	
711	7/4/2024	0710102000762024(No .of Docs 2)	0710102000762024/4	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	pagination missing in bookmarking need sign all pages	Bishwajit471
712	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
713	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
714	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
715	30-03-2024	0710102040232023(No .of Docs 1)	0710102040232023/3	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	10/4/2024	book marking mandatory as per index	IRPARTI
716	28-10-2022	0710102089182022(No .of Docs 0)	0710102089182022/1	INTERLOCUTORY APPLICATION (I.B.C)/5295(ND)2022	AMIT GUPTA AS RESOLUTION PROFESSIONAL OF MR. VINAYAK CHATTERJEE (PERSONAL GUARANTOR)	Rule 11 of NCLT, 2016	10/4/2024	1rs court fee missing and Date missing in vakalatnama	
717	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama	
718	22-09-2022	0710102077872022(No .of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking	
719	22-09-2022	0710102077872022(No .of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking	
720	23-10-2023	0710102093022023(No .of Docs 0)	0710102093022023/2	INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2023	K SUBHRA NARAYAN MOHAPATRA	Sec 54(1)	10/4/2024	bookmarking incomplete	
721	28-03-2024	0710102067272023(No .of Docs 2)	0710102067272023/12	COMPANY PETITION (COMPANIES ACT)/136(PB)2023	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD	Sec. 59	10/4/2024	bookmarking pagination numbering missing as per index	D1951975
722	22-09-2022	0710102077872022(No .of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking	
723	22-09-2022	0710102077872022(No .of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking	

724	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama	
725	2/4/2024	0710102061222020(No .of Docs 3)	0710102061222020/10	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	10/4/2024	book marking mandatory as per index and sign of written submission need every pages	rsadvocate1995
726	2/4/2024	0710102048062023(No .of Docs 2)	0710102048062023/26	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	10/4/2024	pagination missing in book marking and need sign of page 1 to 7 and both annexures need true copy	shreeyash.lalit
727	25-10-2023	0710102093422023(No .of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf	
728	25-10-2023	0710102093422023(No .of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf	
729	25-10-2023	0710102093422023(No .of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf	
730	25-10-2023	0710102093422023(No .of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf	
731	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
732	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
733	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
734	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
735	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
736	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	

737	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
738	7/10/2019	0710102133632019(No .of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit	
739	5/4/2024	0710102069532022(No .of Docs 2)	0710102069532022/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
740	2/4/2024	0710102067342023(No .of Docs 2)	0710102067342023/3	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2023	DAE (SY22) IRELAND DESIGNATED ACTIVITY COMPANY VS. GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	10/4/2024	need OCR IN full pdf pages and sign of every pages of written submission	antony
741	10/10/2023	0710102087232023(No .of Docs 0)	0710102087232023/3	INTERLOCUTORY APPLICATION (I.B.C)/5458(ND)2023	VIJENDER SHARMA VS. RAJIV MALIK LIQUIDATOR	Sec 60(5)	10/4/2024	book marking mandatory as per index with pagination	
742	28-03-2024	0710102083452023(No .of Docs 4)	0710102083452023/1	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	10/4/2024	bookmarking mandatory with pagination	KG.D5704
743	5/4/2024	0710102083902023(No .of Docs 1)	0710102083902023/6	COMPANY PETITION IB (IBC)/628(ND)2023	DAILY DAIRY ESSENTIALS THROUGH PARTNER MURARI LAL VS. GOODHEALTH INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	put on index in front page every pages sign and true copy in Annexure	ashukansal@gmail.com
744	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
745	5/4/2024	0710102034592022(No .of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages	legal.bajaj
746	6/3/2024	0710102020202024(No .of Docs 0)	0710102020202024/1	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2024	PARUL UPADHYAY VSMR. MANOJ KUMAR ANAND	Application under any other provisions- IBC	10/4/2024	need every pages sign	
747	6/12/2023	0710102104532023(No .of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory	
748	1/4/2024	0710102001582019(No .of Docs 1)	0710102001582019/10	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	9/4/2024	Wrong file	Kamall.liquidator

749	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong	
750	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong	
751	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong	
752	23-04-2019	0710102080762019(No .of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong	
753	20-09-2020	0710102090312020(No .of Docs 0)	0710102090312020/19	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/4/2024	OCR Compulsory in all pages	
754	24-11-2020	0710102110112020(No .of Docs 0)	0710102110112020/9	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	9/4/2024	notary mismatch with affidavit, book marking not done properly	
755	16-12-2020	0710102116482020(No .of Docs 0)	0710102116482020/6	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	9/4/2024	bookmarking mandatory	
756	1/4/2024	0710102042992022(No .of Docs 1)	0710102042992022/4	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	book marking mandatory as per index with pagination	robin@12345
757	1/4/2024	0710102042992022(No .of Docs 1)	0710102042992022/3	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	pagination missing in book marking	robin@12345
758	1/4/2024	0710102043262022(No .of Docs 1)	0710102043262022/4	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	9/4/2024	book marking mandatory as per index	robin@12345
759	26-03-2024	0710102052112022(No .of Docs 2)	0710102052112022/10	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	9/4/2024	bookmarking mandatory welfare ticket missing and put on ticket blank side in vakalatnama	Raghav
760	26-03-2024	0710102070032022(No .of Docs 2)	0710102070032022/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	9/4/2024	bookmarking mandatory	abhay@123

774	10/9/2022	0710102074032022(No .of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF	
775	10/9/2022	0710102074032022(No .of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF	
776	10/9/2022	0710102074032022(No .of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF	
777	22-09-2022	0710102077852022(No .of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking	
778	22-09-2022	0710102077852022(No .of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking	
779	22-09-2022	0710102077852022(No .of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking	
780	22-09-2022	0710102077852022(No .of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking	
781	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
782	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
783	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
784	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
785	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
786	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
787	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123

788	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
789	4/4/2024	0710102098642022(No .of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages	NEHA@123
790	27-03-2024	0710102069072023(No .of Docs 2)	0710102069072023/7	COMPANY APPEAL(COMPANIES ACT)/242(ND)2023	SUN PROCE-TEXT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYAHA	Sec 252 (3)	9/4/2024	bookmarking pagination numbering as per index missing and need every pages sign	lawquery89
791	25-08-2023	0710102074252023(No .of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
792	25-08-2023	0710102074252023(No .of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
793	25-08-2023	0710102074252023(No .of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
794	25-08-2023	0710102074252023(No .of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
795	25-08-2023	0710102074222023(No .of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
796	25-08-2023	0710102074222023(No .of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
797	25-08-2023	0710102074222023(No .of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
798	25-08-2023	0710102074222023(No .of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages	
799	26-03-2024	0710102059322023(No .of Docs 1)	0710102059322023/10	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	9/4/2024	bookmarking pagination numbering missing as per index notary mismatch with affidavit	RAVI4568
800	6/9/2023	0710102077952023(No .of Docs 0)	0710102077952023/2	INTERLOCUTORY APPLICATION (I.B.C)/5113(ND)2023	RAJ KUMAR DAD IRP OF M/S BLAZE PROMOTERS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/4/2024	pagination missing in bookmarking need every pages sign	

801	1/4/2024	0710102082822023(No .of Docs 2)	0710102082822023/2	INTERLOCUTORY APPLICATION (I.B.C)/5180(ND)2023	NUPUR SINGH VS. DEVENDRA SINGH	Sec 60(5)	9/4/2024	need all pages sign OCR Compulsory	varshabanerjee
802	4/4/2024	0710102099672023(No .of Docs 1)	0710102099672023/2	INTERLOCUTORY APPLICATION (I.B.C)/6274(ND)2023	ARGENTIUM INTERNATIONAL PVT LTD VSKANTI MOHAN RUSTAGI	Any other provision - Govt body	9/4/2024	PDF incomplete	kantimohan
803	6/12/2023	0710102104532023(No .of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory	
804	6/12/2023	0710102104532023(No .of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory	
805	6/12/2023	0710102104532023(No .of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory	
806	1/4/2024	0710102002192024(No .of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam	danandadv@gmail.com
807	1/4/2024	0710102002192024(No .of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam	danandadv@gmail.com
808	1/4/2024	0710102002192024(No .of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam	danandadv@gmail.com
809	1/4/2024	0710102002192024(No .of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam	danandadv@gmail.com
810	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
811	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
812	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
813	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	

814	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
815	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
816	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
817	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
818	9/1/2024	0710102002852024(No .of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign	
819	2/2/2024	0710102011362024(No .of Docs 0)	0710102011362024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2024	EDUSOFT TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	9/4/2024	bookmarking mandatory	
820	25-03-2024	0710102087122022(No .of Docs 1)	0710102087122022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATE LIMITED VS. EDISONS INFRAPOWER & MULTIVENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/4/2024	bookmarking mandatory	Trisha@123
821	17-08-2021	0710102057942021(No .of Docs 0)	0710102057942021/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy	
822	17-08-2021	0710102057942021(No .of Docs 0)	0710102057942021/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy	
823	9/11/2023	0710102097742023(No .of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF	
824	25-03-2024	0710102084512022(No .of Docs 1)	0710102084512022/4	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VS STATE TAX OFFICE - I	Sec 60(5)	8/4/2024	bookmarking mandatory	mukundunny
825	3/4/2024	0710102016122021(No .of Docs 2)	0710102016122021/13	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	8/4/2024	put on ticket blank side in vakalatnama	udaibir31

826	9/11/2023	0710102097742023(No .of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF	
827	17-08-2021	0710102057942021(No .of Docs 0)	0710102057942021/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy	
828	9/11/2023	0710102097742023(No .of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF	
829	17-08-2021	0710102057942021(No .of Docs 0)	0710102057942021/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy	
830	9/11/2023	0710102097742023(No .of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF	
831	22-03-2024	0710102008422021(No .of Docs 1)	0710102008422021/14	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/4/2024		kandk
832	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
833	22-03-2024	0710102000402024(No .of Docs 2)	0710102000402024/2	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	6/4/2024	rejoinder order missing	VIPUL@123
834	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
835	15-01-2024	0710102005362024(No .of Docs 0)	0710102005362024/1	INTERLOCUTORY APPLICATION (I.B.C)/1148(ND)2024	POOJA DAMIR MIGLANI VS. APRESH GARG	Application under any other provisions- IBC	6/4/2024	Order missing	
836	22-03-2024	0710102019972023(No .of Docs 2)	0710102019972023/1	COMPANY PETITION IB (IBC)/13(ND)2024	CREATIVE CAPITAL SERVICES LIMITED VS. ALKA GOYAL (AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED)	Section 95(1)	6/4/2024	compliance order missing	Eshna Kumar

837	21-03-2024	0710102099772023(No .of Docs 2)	0710102099772023/9	COMPANY PETITION (COMPANIES ACT)/205(ND)2023	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/4/2024	bookmarking mandatory	aman.law@gmail .com
838	18-01-2024	0710102007292024(No .of Docs 0)	0710102007292024/9	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2024	ROSHAN LAL JAIN VSMAMTA GUPTA	Application under any other provisions- IBC	6/4/2024	Order delay 1rs court fee missing in vakalatnama	
839	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
840	21-03-2024	0710102106552023(No .of Docs 2)	0710102106552023/2	INTERLOCUTORY APPLICATION (I.B.C)/6708(ND)2023	SMT. SNEH LATA VSMIS H.S. OBEROIBUILDTECH PVT. LTD.	Sec 60(5)	6/4/2024	estamp missing with affidavit	Ankush@1990
841	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
842	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
843	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
844	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
845	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
846	30-01-2024	0710200000742012(No .of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
847	21-03-2024	0710102114232020(No .of Docs 2)	0710102114232020/23	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/4/2024	bookmarking mandatory Order missing notary mismatch with affidavit	ROHITRC0602
848	22-10-2021	0710102078042021(No .of Docs 0)	0710102078042021/5	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	6/4/2024	bookmarking mandatory	

849	21-03-2024	0710102064532023(No .of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
850	21-03-2024	0710102064532023(No .of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
851	21-03-2024	0710102064532023(No .of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
852	7/5/2021	0710102034162021(No .of Docs 0)	0710102034162021/5	INTERLOCUTORY APPLICATION (I.B.C)/2222(ND)2021	SHEKHAR RESORTS LIMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	5/4/2024	Order delay in filing	
853	1/4/2024	0710102043262022(No .of Docs 1)	0710102043262022/3	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	5/4/2024	pagination missing in bookmarking	robin@12345
854	1/4/2024	0710102043122022(No .of Docs 1)	0710102043122022/15	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	pagination missing in book marking	robin@12345
855	1/4/2024	0710102043122022(No .of Docs 1)	0710102043122022/16	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	book marking mandatory as per index with pagination	robin@12345
856	2/4/2024	0710102048392022(No .of Docs 2)	0710102048392022/4	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS MAXOUTINFRASTRUCTURE PVT. LTD.	Sec 433(e)/433(f) of CA 1956	5/4/2024	pagination missing in bookmarking	deepusharma@2414
857	21-03-2024	0710102099772023(No .of Docs 2)	0710102099772023/12	COMPANY PETITION (COMPANIES ACT)/205(ND)2023	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2024	bookmarking pagination numbering missing as per index	karangupta2912
858	20-11-2023	0710102100022023(No .of Docs 0)	0710102100022023/1	INTERLOCUTORY APPLICATION (I.B.C)/6667(ND)2023	ANIL KUMAR MITTAL VSMANISH KUMAR PENGORIYA	19(2)	5/4/2024	bookmarking incomplete and index missing	
859	4/4/2024	0710102094162023(No .of Docs 2)	0710102094162023/1	TRANSFER APPLICATION (IBC)/53(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/4/2024	bookmarking mandatory need every pages sign OCR Compulsory	yourvakil
860	21-03-2024	0710102059042022(No .of Docs 2)	0710102059042022/11	COMPANY PETITION (COMPANIES ACT)/134(ND)2022	RAJIV MALHOTRA VS. CYBER Q CONSULTING PRIVATE LIMITED	Sec. 58(3)	5/4/2024	need every pages sign and true copy	Jayashree.Shukla

861	21-03-2024	0710102058172023(No .of Docs 2)	0710102058172023/4	INTERLOCUTORY APPLICATION (I.B.C)/3917(ND)2023	AMIRA PURE FOODS PVT LTD [THROUGH LIQUIDATOR AKASH SHINGHAL] VSMR. PANKAJ SHARMA [AUTHORIZED SIGNATORY OF AMIRA SEZ & INFRASTRUCTURES PRIVATE LIMITED]	Sec 60(5),Rule 11 of NCLT, 2016	5/4/2024	notary mismatch with affidavit and some pages in hindi mention type copy	avinashbhati6
862	17-06-2023	0710102053692023(No .of Docs 0)	0710102053692023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2023	VIPUL EASTERN INFRACON PRIVATE LIMITED	Sub-section (I) of section 230	5/4/2024	bookmarking mandatory	
863	2/4/2024	0710102015662024(No .of Docs 1)	0710102015662024/1	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)2024	KAMALL AHUJA	Application under any other provisions- IBC	5/4/2024	book marking and index mandatory in file and sign of every pages	Kamall.liquidator
864	21-03-2024	0710102071182023(No .of Docs 1)	0710102071182023/4	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	5/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh
865	21-03-2024	0710102064532023(No .of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
866	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
867	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
868	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
869	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
870	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
871	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
872	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
873	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK

874	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
875	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
876	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
877	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
878	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
879	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
880	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
881	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
882	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
883	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
884	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
885	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
886	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
887	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
888	21-03-2024	0710102071182023(No .of Docs 1)	0710102071182023/3	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	4/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh
889	15-03-2023	0710102024012023(No .of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling	

890	15-03-2023	0710102024012023(No .of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling	
891	15-03-2023	0710102024012023(No .of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling	
892	15-03-2023	0710102024012023(No .of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling	
893	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18	
894	10/11/2023	0710102097862023(No .of Docs 0)	0710102097862023/8	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	4/4/2024	OCR compulsory in file and mention the client on vakalatanama	
895	29-03-2024	0710102083832023(No .of Docs 3)	0710102083832023/3	INTERLOCUTORY APPLICATION (I.B.C)/5191(ND)2023	RESOLUTION PROFESSIONAL OF VALUE INFRA TECH PRIVATE LIMITED	Sec 30	4/4/2024	bookmarking missing	rj92
896	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18	
897	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18	
898	21-03-2024	0710102048952023(No .of Docs 1)	0710102048952023/3	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	4/4/2024	Order delay in filing double pagination numbering bookmarking not properly as per index	JAYANTSOOD
899	21-03-2024	0710102048312023(No .of Docs 1)	0710102048312023/3	COMPANY PETITION IB (IBC)/467(ND)2023	RAHUL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
900	21-03-2024	0710102048342023(No .of Docs 1)	0710102048342023/3	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
901	21-03-2024	0710102048302023(No .of Docs 1)	0710102048302023/3	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
902	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK

903	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
904	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
905	2/4/2024	0710102063482021(No .of Docs 2)	0710102063482021/37	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	4/4/2024	OCR Compulsory in file	Rajeev Raizada
906	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18	
907	20-03-2024	0710102010052022(No .of Docs 2)	0710102010052022/25	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill
908	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
909	20-03-2024	0710102015622022(No .of Docs 2)	0710102015622022/21	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill
910	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
911	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
912	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
913	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
914	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
915	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
916	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
917	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK

918	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
919	21-03-2024	0710102030852023(No .of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
920	22-03-2024	0710102053832022(No .of Docs 2)	0710102053832022/20	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2024	pagination missing in book marking and notary mismatched address need true copy of all annexures and compliance order missing	CKM Partners
921	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
922	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
923	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
924	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
925	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
926	20-03-2024	0710102087582023(No .of Docs 1)	0710102087582023/1	INTERLOCUTORY APPLICATION (I.B.C)/5525(ND)2023	VINEET AGGARWAL VS. PANKAJ NARANG RESOLUTION PROFESSIONAL OF JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/4/2024	book marking mandatory as per index compliance order missing	shubhampaliwal

927	20-03-2024	0710102083952023(No .of Docs 5)	0710102083952023/1	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	aged missed on affidavit psge no 56 need english typed copy of hindi pages volume 2 double numbering volume 3 double numbering volume 4 mention the client name on vakalatanama reply order missing	psplegal
928	16-08-2023	0710102071102023(No .of Docs 0)	0710102071102023/2	COMPANY APPEAL(COMPANIES ACT)/278(ND)2023	GAGANENDRA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	3/4/2024	bookmarking mandatory	
929	22-03-2024	0710102094842019(No .of Docs 1)	0710102094842019/3	COMPANY PETITION (COMPANIES ACT)/96(ND)2019	MANISH RASWANT VS. MKJ EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1)	3/4/2024	need sign of every pages with true copy	NIKILESHRAMA CHANDRAN
930	20-03-2024	0710102104882023(No .of Docs 1)	0710102104882023/2	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	3/4/2024	book marking mandatory as per index and need proof of service and need every page of sign of reply and reply order missing	anishgupta.adv
931	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
932	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
933	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
934	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
935	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
936	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
937	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
938	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	

939	9/12/2023	0710102105142023(No .of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
940	20-03-2024	0710102107272023(No .of Docs 2)	0710102107272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6583(ND)2023	ADWIK HOMES PRIVATE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	3/4/2024	book marking mandatory as per index and wrong notary with affidavit address and rejoinder order missing	akshay0124@gmail.com
941	20-03-2024	0710102118022020(No .of Docs 2)	0710102118022020/2	COMPANY APPLICATION(COMPANIES ACT)/818(PB)2020	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	3/4/2024	book marking mandatory as per index reply order missing	ROHITRC0602
942	20-03-2024	0710102010032024(No .of Docs 1)	0710102010032024/1	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	3/4/2024	Order missing	azeem2112
943	1/4/2024	0710102029712023(No .of Docs 2)	0710102029712023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	3/4/2024	pagination missing in book marking as per index and need true copy of all annexures	rajeevahuja
944	19-02-2024	0710102015782024(No .of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking	
945	19-02-2024	0710102015782024(No .of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking	
946	19-02-2024	0710102015782024(No .of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking	
947	19-02-2024	0710102015782024(No .of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking	
948	29-03-2024	0710102016242024(No .of Docs 1)	0710102016242024/1	COMPANY PETITION (COMPANIES ACT)/51(ND)2024	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PRIVATE LIMITED	Sec. 59	3/4/2024	book marking mandatory as per index	Paul@932
949	21-03-2024	0710102004482023(No .of Docs 2)	0710102004482023/4	INTERLOCUTORY APPLICATION (I.B.C)/296(ND)2023	PRABHAKAR KUMAR VS. VINAY KUMAR SINGHAL	Sec 60(5)	3/4/2024	bookmarking pagination numbering missing as per index Order delay	lexforiconsulting
950	21-03-2024	0710102017742024(No .of Docs 2)	0710102017742024/2	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order missing	akshaygoel
951	16-03-2024	0710102017742024(No .of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
952	16-03-2024	0710102017742024(No .of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
953	16-03-2024	0710102017742024(No .of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel

954	16-03-2024	0710102017742024(No .of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
955	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
956	20-03-2024	0710102045572022(No .of Docs 1)	0710102045572022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	3/4/2024	improper book marking and index missing with pagination compliance order missing	hitesh0119
957	20-03-2024	0710102015632022(No .of Docs 2)	0710102015632022/25	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
958	20-03-2024	0710102010012022(No .of Docs 2)	0710102010012022/25	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
959	20-03-2024	0710102009952022(No .of Docs 2)	0710102009952022/25	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
960	9/3/2024	0710102008422022(No .of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
961	9/3/2024	0710102008422022(No .of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
962	9/3/2024	0710102008422022(No .of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
963	9/3/2024	0710102008422022(No .of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
964	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages	
965	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages	

966	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages	
967	21-10-2023	0710102092682023(No .of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages	
968	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
969	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
970	17-11-2023	0710102099132023(No .of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable	
971	19-03-2024	0710102109682023(No .of Docs 2)	0710102109682023/2	COMPANY PETITION IB (IBC)/24(ND)2024	SAIVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	2/4/2024	mention the name of advocate on vakalatanama and reply order missing of nclt	pranay@legalpanda.in
972	14-03-2024	0710200413892017(No .of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
973	14-03-2024	0710200413892017(No .of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
974	14-03-2024	0710200413892017(No .of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
975	29-03-2024	0710102091232022(No .of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
976	29-03-2024	0710102091232022(No .of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209

977	29-03-2024	0710102091232022(No .of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
978	29-03-2024	0710102091232022(No .of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
979	28-02-2024	0710102017902024(No .of Docs 0)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	2/4/2024	pagination missing in book marking and compliance order missing	
980	14-03-2024	0710200413892017(No .of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
981	20-03-2024	0710102019412024(No .of Docs 1)	0710102019412024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2024	SHANT INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/4/2024	bookmarking mandatory notary mismatch Order missing	Deepaliadvocate
982	21-03-2024	0710102096312023(No .of Docs 2)	0710102096312023/1	INTERLOCUTORY APPLICATION (I.B.C)/5991(ND)2023	JUNIPER GREEN THREE PVT. LTD VS. M/S. SHREE RADHE GOVIND ENERGY	Application under any other provisions- IBC	2/4/2024	bookmarking mandatory need every pages sign	mohitdram
983	30-03-2024	0710102001652024(No .of Docs 3)	0710102001652024/1	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)2024	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	2/4/2024	double pagination numbering Wrong	advshivanshu
984	23-02-2024	0710102016742024(No .of Docs 0)	0710102016742024/15	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2024	GAGAN GULATI	Application under any other provisions- IBC	2/4/2024	bookmarking mandatory with index	
985	21-03-2024	0710102081982023(No .of Docs 2)	0710102081982023/1	INTERLOCUTORY APPLICATION (I.B.C)/5264(ND)2023	HERO FINCORP LIMITED VSMR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	2/4/2024	need every pages sign	SSA2022
986	20-03-2024	0710102027232021(No .of Docs 2)	0710102027232021/52	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention date and name of client on vakalatanama reply order missing	adv_santoshk
987	19-03-2024	0710102029562023(No .of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
988	19-03-2024	0710102029562023(No .of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg

989	19-03-2024	0710102029562023(No .of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
990	30-03-2024	0710102017432023(No .of Docs 3)	0710102017432023/4	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	1/4/2024	sign of every page of reply page 1 to 11	wamikatrehan
991	20-03-2024	0710102093422023(No .of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATE S
992	20-03-2024	0710102093422023(No .of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATE S
993	20-03-2024	0710102093422023(No .of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATE S
994	20-03-2024	0710102093422023(No .of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATE S
995	28-03-2024	0710102086562023(No .of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
996	28-03-2024	0710102086562023(No .of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
997	19-03-2024	0710102029562023(No .of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
998	18-03-2024	0710102410412017(No .of Docs 1)	0710102410412017/19	COMPANY PETITION IB (IBC)/16(PB)2017	ANIL MAHINDROO & ANR. VS EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	1/4/2024	bookmarking mandatory	ajayjain72
999	22-09-2022	0710102077902022(No .of Docs 0)	0710102077902022/10	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	1/4/2024	Date missing in vakalatnama	
1000	19-03-2024	0710102074332022(No .of Docs 2)	0710102074332022/5	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	1/4/2024	last Order missing all pages true copy missing in Annexure	srcolegal

1001	19-03-2024	0710102059232023(No .of Docs 2)	0710102059232023/1	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	1/4/2024	book marking mandatory as per index and index missing in pdf. need sign and true copy of every pages of file compliance order missing	Lalitmhn00
1002	30-03-2024	0710102010212024(No .of Docs 2)	0710102010212024/1	INTERLOCUTORY APPLICATION (I.B.C)/478(ND)2024	ASGI PROPERTIES PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	1/4/2024	notary mismatch with affidavit	advshivanshu
1003	20-03-2024	0710102051132022(No .of Docs 2)	0710102051132022/18	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	1/4/2024	need sing and true copy of every pages and compliance order missing	rrglawoffice
1004	21-03-2024	0710102077652023(No .of Docs 2)	0710102077652023/9	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	1/4/2024	bookmarking mandatory	knlegal
1005	28-03-2024	0710102086562023(No .of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscmpsecy
1006	20-03-2024	0710102004962024(No .of Docs 1)	0710102004962024/3	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	1/4/2024	Welfare ticket 3rs court fee missing in vakalatnama	SHIVAM@123
1007	19-03-2024	0710102004622019(No .of Docs 2)	0710102004622019/19	COMPANY PETITION IB (IBC)/256(ND)2019	DHIRENDER NATH VS. JC WORLD HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Bookmarking mandatory as per index sign and true copy need every page reply order missing and need type copy of hindi pages	knsjcw2024
1008	18-03-2024	0710102097862023(No .of Docs 1)	0710102097862023/7	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	1/4/2024	last Order missing bookmarking pagination numbering missing as per index	ashishd530
1009	20-09-2023	0710102081632023(No .of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	1/4/2024	bookmarking mandatory Order missing notary mismatch with affidavit true copy in Annexure double pagination numbering missing Wrong	
1010	30-03-2024	0710102008612022(No .of Docs 1)	0710102008612022/6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	1/4/2024	bookmarking compulsory with page numbering.	advocatevinod
1011	18-03-2024	0710102100632023(No .of Docs 2)	0710102100632023/4	COMPANY PETITION IB (IBC)/709(ND)2023	INDIAN BANK VS. JITENDRA KEJRIWAL	Section 95(1)	1/4/2024	Order missing , date missing in vakalatnama, 32 to 46 in hindi pages translation in english	APMG407

1012	28-03-2024	0710102086562023(No .of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscmpsecy
1013	18-03-2024	0710102171812019(No .of Docs 2)	0710102171812019/14	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD.	IBC Under Sec 9	1/4/2024	need every pages sign put on ticket blank side in vakalatnama	contact.shepherdlaw
1014	20-03-2024	0710102027232021(No .of Docs 2)	0710102027232021/53	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention the name of client and date on vakalatanama and reply order missing	adv_santoshk
1015	19-03-2024	0710102000852024(No .of Docs 2)	0710102000852024/2	COMPANY PETITION IB (IBC)/33(ND)2024	M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR VS. LAIBA INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Pagination missing in book marking and sign of every page of reply page 1 to 20 need sign and true copy of all annexures write the name of advocate on vakalatanama and reply order missing.	achintgyani
1016	16-03-2024	0710102027232021(No .of Docs 1)	0710102027232021/48	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
1017	16-03-2024	0710102027232021(No .of Docs 1)	0710102027232021/49	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103